



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,24th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:40 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2691/2021 FIXED	MD. SOHRAB KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS. S K NARGIS MR. M K HUSSAIN MR. A AHMED MS. A MESEN MR. T DEORI	GA, ASSAM
<b>ADMISSION</b>				
2	WP(C)/5710/2018 FIXED	SMTI. JUNMONI BATHARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MR. A KHANIKAR (SC, DIMA HASAO COUNCIL) MR. RK TALUKDAR (R-3) MS. S NEWAR (R6) MS. M K BROWN (R6) MR. C BARUAH (SC, AG, R-3) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5)
3	WA/307/2021 FIXED, CAVT./716/2021, CAVT./932/2021	JOYNAB KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S HOQUE MR P BHARDWAJ	SC, HIGHER EDU MR. B D KONWAR SR. ADV. MR J H SAIKIA (R-4) FOR CAVEATOR
<b>WITH</b>				
4	WA/54/2022  CAVT. NO. 09322/021,	THE STATE OF ASSAM AND ANR <b>Versus</b> MD. NUR SHAHED ALI AND 2 ORS	MR. A CHAMUAH	MR. B D KONWAR SR. ADV. MR J SINGH FOR CAVEATOR
5	WP(C)/7338/2021 FIXED	SATISH KUMAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	MR. B CHAKRAVARTY ASSTT.S.G.I.

6	WA/64/2022 FIXED	SAURAV JYOTI BARUAH <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS.	MR. P J SAIKIA MR. R S MISHRA	MR G N SAHEWALLA MR N ANIX SINGH
7	WA/102/2022 FIXED	UNION OF INDIA AND ANR <b>Versus</b> M/S PAN PARAG INDIA LTD.	MR B SARMAH MR. S BARMAN	DR. A SARAF MR. S C KEYAL MR. S K KEJRIWAL MS. S KEJRIWAL
	<b>WITH</b> I.A.(Civil)/1607/2020 <b>in</b> WA/102/2022	UNION OF INDIA AND ANR <b>Versus</b> M/S PAN PARAG INDIA LTD.	MR. B SARMAH	MR. S K KEJRIWAL
8	C.Ex.App./1/2022	COMMISSIONER OF CGST AND CX <b>Versus</b> M/S BETJAN TEA ESTATE	MR. S C KEYAL MISS P DAS	MR A B DEY MR. S SUTRADHAR
	<b>WITH</b> I.A.(Civil)/691/2022 <b>in</b> C.Ex.App./1/2022	COMMISSIONER OF CGST AND CX <b>Versus</b> M/S BETJAN TEA ESTATE	MR. S C KEYAL MISS P DAS	
9	WA/125/2022 FIXED	RANJAN DEKA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MR S ISLAM	SC, APDCL
10	WA/211/2022 FIXED	APURBA CH. BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR. A K TALUKDAR MR S I KHAN	GA, ASSAM SC, AFDC
11	WA/213/2022 CAVT. NO.06752/022, FIXED	B. K. CONSTRUCTION <b>Versus</b> MANAGING DIRECTOR NATIONAL HEALTH MISSION, ASSAM AND 2 ORS.	MR. A K SHARMA MR A CHALIHA	MR P NAYAK SC, HEALTH FOR CAVEATOR
12	WA/251/2022 FIXED	JAYANTA KUMAR KONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R S CHAUHAN MR A SHARMA	SC, ELEM. EDU SC, SSA
13	WA/258/2022 FIXED	N.C. DAS ALLED INFRA (JV) <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. U K GOSWAMI MR. R K BOTHRA	SC, RAILWAY SC, FOREST
14	WA/259/2022	N. C. DAS AND CO <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. U K GOSWAMI MR. R K BOTHRA	ASSTT.S.G.I. SC, FOREST
15	WA/262/2022	NCDC- GPT (JV ), <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR A KALITA MR. U K GOSWAMI MR. R K BOTHRA	SC, NF RLY SC, FOREST
16	WA/263/2022 FIXED	RAJIB SEKHAR NATH AND ANR. <b>Versus</b> THE CHAIRMAN, COAL INDIA LTD. AND ANR.	MS S MOCHAHARI MR SISHIR DUTTA MR. S DUTTA	SC, COAL INDIA
17	WA/264/2022	HILAL UDDIN BARBHUIYA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
<b><u>ORDERS</u></b>				
18	WP(C)/4584/2017	REBATI DAS <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR. P DAS MR. N DEKA MR. N K KALITA	GA, ASSAM MR. A C SARMA (Sr.Adv., R3, R4) Mukesh Sharma MR. P K MUNIR (R6) MR. B HALDAR (R3, R4) MR. G BHARADWAJ (R3, R4) MR. V A CHOWDHURY (R6) ASSTT.S.G.I. MR. T MAHANTA (R6)

19	WP(C)(Suo Moto)/8/2018 FIXED	X X X <b>Versus</b> IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
20	PIL(Suo Moto)/8/2018 FIXED	X X X <b>Versus</b> IN RE - THE STATE OF ASSAM AND ANR.	MR S S DEY SC, GHC	GA,ASSAM MR. Y DOLOI (SC, TRANSPORT, R1, R2)
21	WP(C)(Suo Moto)/13/2018 FIXED	X X X <b>Versus</b> IN RE - THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, GHC	GA, ARUNACHAL PRADESH GA,ASSAM MR. D. SAIKIA (SR. COUNSEL (R-2)) GA, NAGALAND(R-3,4,& 5) GA, MIZORAM MR. N. BORDOLOI (R- 2)
22	PIL/60/2018	BOBRUBAHAN SAIKIA <b>Versus</b> THE CHAIRMAN AND MD, NEEPCO LTD. AND 5 ORS.	MR. R K DUTTA MR. U J SAIKIA	GA, ASSAM MR D K MISHRA (R1-R3) MR D SENAPATI MR D SENAPATI MS. S. TODI (R1-R3) SC, NEEP CO. SC, FOREST MR. M SAHEWALLA (R1-R3)
23	PIL/72/2019 FIXED	KAMALSING BEY <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR S INGTI GA, ASSAM MR. M SARANIA MR. A I KATHAR MR H MEDHI ASSTT.S.G.I. SC, P H E SC, K A A C SC, C B I
24	I.A.(Civil)/2721/2019 <b>in</b> WA/4276/2019  <b>WITH</b> WA/4276/2019 (Filing Number)	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> GOLDEN TOBACCO LIMITED  THE UNION OF INDIA AND 3 ORS <b>Versus</b> GOLDEN TOBACCO LIMITED	MR. S C KEYAL ASSTT.S.G.I.	
25	PIL/85/2020 FIXED	RATNESWAR BARUAH AND 43 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	GA, ASSAM MR S CHAKRABORTY SC, RAILWAY
26	Cont.Cas(C)/15/2021	SWAPAN KUMAR SINGHA <b>Versus</b> SUPARNA SINHA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MRS. P GOSWAMI MS N SAIKIA MR D K ROY (r-2)
27	PIL/61/2021 FIXED	SHANKAR MANDIR PRATIBEKHI SAMAJ AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR G JALAN MR H P GUWALA MR. H P NEOG	SC, PWD ROAD SC, PWD ROAD SC, PWD ROAD MR P DEKA (r-8) GA, ASSAM MR. B BORAH (r-8) MR. C BARO (r-8) SC, WPT AND BC SC, K A A C MR J CHUTIA
28	PIL/65/2021 FIXED	DEBABRATA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. SURAJIT DAS MR Z HUSSAIN MR H K J AHMED MR. T A RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	GA, ASSAM SC, REVENUE

29	<b>WITH</b> PIL(Suo Moto)/6/2021	XXX AND 41 ORS. <b>Versus</b> IN RE- THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
30	<b>WITH</b> PIL/69/2021	NIRUPAMA BORGHAIN AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. B C DAS MR. A R SIKDAR MR M AHMED MR. S U AHMED MR. M H TALUKDAR MD A ALI	GA, ASSAM SC, REVENUE
31	<b>WITH</b> PIL/76/2021	ALL INDIA KISHAN MAZDOOR SABHA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
32	<b>WITH</b> PIL/9/2022	ABDUL BATIN KHANDAKAR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, REVENUE
33	PIL/15/2022 FIXED	JONES INGTI KATHAR AND 19 ORS <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI MS N N SHARMA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, K A A C SC, ELECTION COMMISSION.
34	PIL/16/2022	AMIYA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR U S BORGHAIN MR. M KALITA MRS S GOSWAMI MR M SARMA MR. L Deka MR. J HATIMURIA	SC, PWD ROAD SC, HEALTH
35	PIL/41/2022	BISWA NATH ROY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, EXCISE DEPTT.
36	WA/131/2022 FIXED	BIKASH PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. P GOSWAMI MS N SAIKIA	MR. S DUTTA (R-2,3) GA, ASSAM MR. S DUTTA (R-2,3) SC, S.M.B.
37	WA/234/2022 CAVT. NO.08022/022, FIXED, CAVT./802/2022	NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	H A AHMED MR. R ALI MR A S SK	SC, P AND R.D. GA, ASSAM MR. N H MAZARBHUIYAN MR. M H SAIKIA FOR CAVEATOR
38	I.A.(Civil)/1943/2022 FIXED in WA/8186/2022	RANGDEN MOKUNG <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 6 ORS.	MR. P BORAH MR. S BISWAS MR C GOGOI	GA, AP
	<b>WITH</b> WA/8186/2022 (Filing Number)	RANGDEN MOKUNG <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 6 ORS.	MR. P BORAH	GA, AP
39	I.A.(Civil)/2343/2022 in WA/8600/2022	THE INDUSTRIAL PAPERS (ASSAM) LTD. EMPLOYEES UNION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM SC, AIDC SC, FINANCE
	<b>WITH</b> WA/8600/2022 (Filing Number)	THE INDUSTRIAL PAPERS (ASSAM) LTD. EMPLOYEES UNION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS. E	MR. B D KONWAR SR. ADV.	
40	I.A.(Civil)/2375/2022 in WA/9390/2022	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> CHANDRA SHEKHAR	MR. B CHAKRAVARTY	
	<b>WITH</b> WA/9390/2022 (Filing Number)	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	

	<b>WITH</b> I.A.(Civil)/9392/2022 (Filing Number)	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	
41	I.A.(Civil)/2436/2022 <b>in</b> Mat.App./6640/2022	BINITA KALITA <b>Versus</b> DILIP CHANDRA KALITA	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	
	<b>WITH</b> Mat.App./6640/2022 (Filing Number)	BINITA KALITA <b>Versus</b> DILIP CHANDRA KALITA B	MR. A U CHOUDHURY	
42	I.A.(Civil)/2437/2022 <b>in</b> WA/5340/2022	MAMTAJ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> WA/5340/2022 (Filing Number)	MAMTAJ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 16 ORS. F	MR. M K CHOUDHURY	
<b>HEARING</b>				
43	Mat.App./12/2021 FIXED, WITH LCR	MITALI ROY <b>Versus</b> PROTAP ROY	MR. U K DAS MS. B D SARMAH MISS. A BARUAH	MR P KATAKI MS S BARPUJARI MR D DEKA
44	Mat.App./19/2021 FIXED, WITH LCR	PHANINDRA KUMAR DAS <b>Versus</b> SMTI DIPTI RANI DAS	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR	MR N P DAS MR. D K BAIDYA MS. C CHOUDHURY MS. M PAUL MR. P MAJUMDAR MR. R BARTHAKUR
45	WA/55/2021 FIXED	THE GENERAL MANAGER, CONSTRUCTION AND ANR. <b>Versus</b> M/S VASISTHA CONSTRUCTION PVT. LTD.	MR G GOSWAMI	
46	PIL/62/2021 BY SLIP	ALL RABHA STUDENTS UNION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S R RABHA MR P BHARDWAJ	GA, ASSAM MR B CHOUDHURY (r-5) SC, EXCISE DEPTT.
	<b>WITH</b> PIL/51/2021	BISHWAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY (R-5) SC, EXCISE DEPTT.
48	WA/99/2021 FIXED	SRI DEBANANDA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS (B)	DR. B AHMED MR. A SAHAD MR. J B SAIKIA	GA, ASSAM
49	WA/190/2022 FIXED	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI MR. K GOGOI SC, NF RLY
	<b>WITH</b> I.A.(Civil)/1551/2022 <b>in</b> WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
6)	MR. P SARMA	17-08-2022	To	30-09-2022
7)	MR. J A AHMED	18-08-2022	To	24-09-2022
8)	MR. A DUTTA	18-08-2022	To	24-08-2022
9)	MR S DASGUPTA	22-08-2022	To	30-09-2022
10)	MR J SHARMA	18-08-2022	To	30-08-2022
11)	MS. A DEVI	20-08-2022	To	09-09-2022
12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
13)	MS. B M CHETRI	22-08-2022	To	01-09-2022
14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
16)	MR. J AHMED	30-08-2022	To	02-09-2022
17)	MS. D GHOSH	23-08-2022	To	02-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,24th August 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:45 PM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	I.A.(Civil)/780/2016 in MACApp./259519/2015	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> BUDHI BAHADUR THAPA and 2 ORS,	MS.N MODI MSP DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	<b>WITH</b> MACApp./259519/2015 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI BUDHI BAHADUR THAPA 7 2 ORS	MS.M CHOUDHURY MR.S DUTTA	
2	I.A.(Civil)/2567/2018 in MACApp./652/2018	SMT ARCHANA DAS <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MRS. S ROY MS I DAS	MR S DUTTA MS. M CHOUDHURY MS C BORAH
	<b>WITH</b> MACApp./652/2018	SMT ARCHANA DAS <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MRS. S ROY MS I DAS	MD. A AHMED (R1)
3	I.A.(Civil)/3199/2018 in MACApp./796/2018	MUSTT OMILA KHATUN <b>Versus</b> MD ALAL UDDIN @ ALLAL UDDIN and 2 ORS	MR. S BISWAS MR R KARIM	MR. R C PAUL (r-3)
	<b>WITH</b> MACApp./796/2018	MUSTT OMILA KHATUN <b>Versus</b> MD ALAL UDDIN @ ALLAL UDDIN and 2 ORS	MR. S BISWAS MR R KARIM	
4	I.A.(Civil)/347/2019 in MACApp./17986/2018	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI BHANUMOTI BARMAN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS J ROY	MR. R ISLAM
	<b>WITH</b> MACApp./17986/2018 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI BHANUMOTI BARMAN AND 2 ORS		
5	I.A.(Civil)/696/2019 in MACApp./1429/2019	SMT SHASHIDA BARMAN @ GOURI FONGLOSA AND 2 ORS <b>Versus</b> SRI ASHIM BONIK AND 2 ORS	MR M BEZBARUAH MR. A LAL MS. M BAISHYA	MR. K K BHATTA MR. K K BHATTA MR J JOHN

	<b>WITH</b> MACApp./1429/2019 (Filing Number)	SMT SHASHIDA BARMAN @ GOURI FONGLOSA AND 2 ORS <b>Versus</b> SRI ASHIM BONIK AND 2 ORS		
6	I.A.(Civil)/3483/2019 <b>in</b> MACApp./11913/2019	SANKAR MALLICK <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 3 ORS	MR. D DAS MR. B J TALUKDAR	MR. K K BHATTA MS R DEVI
	<b>WITH</b> MACApp./11913/2019 (Filing Number)	SANKAR MALLICK <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 3 ORS		
7	I.A.(Civil)/3882/2019 <b>in</b> MACApp./15102/2019	M/S UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MUSSTT JESMINARA KHATUN AND 6 ORS.	MR. J C CHAUDHURY MR. A J SAIKIA MR. B KAKATI MR G S BORO SK RAMZAN ALI	MRS. P B HAZARIKA MR. S Ali
	<b>WITH</b> MACApp./15102/2019 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MUSSTT JESMINARA KHATUN AND 6 ORS		
8	I.A.(Civil)/2/2020 <b>in</b> MACApp./9033/2018	SMTI MAYA CHETRY AND ANR <b>Versus</b> NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. D DAS MR. M BARUAH	MS. R D MOZUMDAR MS. C MOZUMDAR MS. S BORO MR B PAUL MR. S P SHARMA
	<b>WITH</b> MACApp./9033/2018 (Filing Number)	SMTI MAYA CHETRY AND ANR <b>Versus</b> NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS		
9	I.A.(Civil)/705/2020 <b>in</b> MACApp./2058/2020	MUSSTT. RAJIA BEGUM <b>Versus</b> SRI SURJYA BH. RAYA AND 4 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	MS. R D MOZUMDAR MR. A J SAIKIA MR. B KAKATI MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> MACApp./2058/2020 (Filing Number)	MUSSTT. RAJIA BEGUM <b>Versus</b> SRI SURJYA BH. RAYA AND 4 ORS		
10	I.A.(Civil)/1216/2021 <b>in</b> MACApp./4278/2021	MD. JALAL UDDIN <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. AND 3 ORS.	MR. J KALITA MR. A BARUAH MR M RAHMAN	MR. A J SAIKIA (r-1,4) MR G S BORO (r-1,4)
	<b>WITH</b> MACApp./4278/2021 (Filing Number)	JALAL UDDIN <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. AND 3 ORS. B	MR. A BARUAH	

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
6)	MR. P SARMA	17-08-2022	To	30-09-2022
7)	MR. J A AHMED	18-08-2022	To	24-09-2022
8)	MR. A DUTTA	18-08-2022	To	24-08-2022
9)	MR S DASGUPTA	22-08-2022	To	30-09-2022



10)	MR J SHARMA	18-08-2022	To	30-08-2022
11)	MS. A DEVI	20-08-2022	To	09-09-2022
12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
13)	MS. B M CHETRI	22-08-2022	To	01-09-2022
14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
16)	MR. J AHMED	30-08-2022	To	02-09-2022
17)	MS. D GHOSH	23-08-2022	To	02-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,24th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 16-08-2022 TO 26-08-2022, RELATING  
TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 2:50 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>ADMISSION</u></b>				
1	CrI.A./194/2022	FAJALUR RAHMAN @ MD. FAZLUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/453/2022 <b>in</b> CrI.A./194/2022	FAJALUR RAHMAN @ MD. FAZLUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<b><u>ORDERS</u></b>				
2	CRL.A(J)/10/2017 WITH OFFICE NOTE, LCR 5 FILES, P.B.2	BUBURAM DEKA <b>Versus</b> THE STATE OF ASSAM	MS.K SAIKIA AMICUS CURIAE	PP, ASSAM
3	I.A.(CrI.)/133/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2 <b>in</b> CrI.A./65/2021	SHRI LOHIT KUMAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D BHATTACHARYA	PP, ASSAM
	<b>WITH</b> CrI.A./65/2021	SHRI LOHIT KUMAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D BHATTACHARYA	PP, ASSAM
4	I.A.(CrI.)/551/2021 WITH LCR 4 FILES(PHOTOCOPY), P.B.-3 <b>in</b> CrI.A./200/2013	BIMAL KRISHNA NATH <b>Versus</b> STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS S PARVEEN	PP, ASSAM

	<b>WITH</b> Crl.A./200/2013	BIMAL KRISHNA NATH <b>Versus</b> STATE OF ASSAM and ANR.	MS. S DAS MS. K MALAKAR MR. A BHATTACHARYA MS S PARWEEN MR. N BARMAN MS. M DAS MS. J BARMAN	MR. P SHARMAH(R-2) MR. R S MISHRA (r-2) MS. S NAZNEEN (R-2) MR. K M HASSAN (R-2) MR M AHMED(R-2) PP, ASSAM
5	I.A.(Crl.)/32/2022 WITH LCR 4 FILES, P.B.-3 <b>in</b> Crl.A./11/2022	MAHABUR ISLAM @ MAHABUR ESLAM @ RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> Crl.A./11/2022	MAHABUR ISLAM @ MAHABUR ESLAM @ RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
6	Crl.L.P./46/2022 <b>in</b> Crl.A./5898/2022	SANJOY KUMAR SAHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
	<b>WITH</b> Crl.A./5898/2022 (Filing Number)	SANJOY KUMARA SAHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. E	MR. J I BORBHUIYA	
7	Crl.A./104/2022 WITH OFFICE NOTE, LCR 5 FILES	SIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB MR R ISLAM	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/260/2022 <b>in</b> Crl.A./104/2022	SIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB MR R ISLAM	PP, ASSAM
8	Crl.A./105/2022 WITH LCR 4 FILES	SULTAN @ SULEMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/263/2022 <b>in</b> Crl.A./105/2022	SULTAN @ SULEMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	PP, ASSAM
9	I.A.(Crl.)/125/2022 WITH LCR 8 FILES, FIXED <b>in</b> Crl.A./47/2022	UPEN DEKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
	<b>WITH</b> Crl.A./47/2022	UPEN DEKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
10	I.A.(Crl.)/427/2022 <b>in</b> CRL.A(J)/6183/2022	BUDHESWAR HAZARIKA, <b>Versus</b> THE STATE OF ASSAM AND ANR	MS S SHARMA	PP, ASSAM
	<b>WITH</b> CRL.A(J)/6183/2022 (Filing Number)	BUDHESWAR HAZARIKA. <b>Versus</b> THE STATE OF ASSAM AND ANR A	MS S SHARMA	
11	I.A.(Crl.)/436/2022 <b>in</b> CRL.A(J)/6244/2022	MONIRUL ISLAM @ RAFIQUL @ MUNNI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS M DAS LEGAL AID COUNSEL	PP, ASSAM
	<b>WITH</b> CRL.A(J)/6244/2022 (Filing Number)	MONIRUL ISLAM @ RAFIQUL @ MUNNI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS. E	MS M DAS	

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
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15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,24th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Arb.P./5/2020	M/S. C.C. CONSTRUCTION AND 5 ORS. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MRS. S ROY	MR G GOSWAMI SC, NF RLY
2	Arb.P./6/2020	OIL INDIA LTD. <b>Versus</b> M/S. NORTH EAST DRILLING AND WORKOVER SERVICES CO. PVT. LTD.	MR. A SARMA MS. E SHITIRI MR. K KALITA MR. S CHOWDHURY	MR. P J SAIKIA MR. R S MISHRA
3	Arb.P./32/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	MR. B K DAS SC, RAILWAY
4	Arb.P./33/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR. U K NAIR MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	DR. B N GOGOI SC, RAILWAY
5	Arb.P./38/2020 FIXED	NAYAK INFRASTRUCTURE PVT. LTD. <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR. U K NAIR MR D SENAPATI MR R SINGHA MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	MR. J P MORE SC, RAILWAY
6	Arb.P./40/2020 FIXED	NAYAK INFRASTRUCTURE PVT LTD <b>Versus</b> NORTH EAST FRONTIER RAILWAY (CONS ORGANISATION) AND ANR	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR R SINGHA MR H K SARMA MR. M SAHEWALLA	MR. U K NAIR MR S DAS MS G SARMAH (R-2) SC, RAILWAY
7	Arb.P./4/2021	NURUZ ZAMAN AHMED <b>Versus</b> DIGVIJAY ROY	MS. A BHATTACHARYYA MR. P KALITA	MR S H SIKDAR (R-1)

8	Arb.P./9/2021	M/S GANGA CONSTRUCTION CO. <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MS S CHAKRABORTY MS S CHAKRABORTY SC, NF RLY
9	Arb.P./10/2021 FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. <b>Versus</b> UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. J P MORE SC, RAILWAY
10	Arb.P./15/2021 FIXED	M/S RKBI REAL ESTATE DEVELOPERS AND CO <b>Versus</b> KHAGEN CHANDRA DAS AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	MR. A GOGOI (R1-R6) MR D K BARUAH (R1-R6)
11	Arb.P./19/2021	M/S A2Z INFRA ENGINEERING LIMITED <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED	MR K TALUKDAR	SC, APDCL
12	Arb.P./26/2021	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD <b>Versus</b> THE BORDER ROADS ORGANISATION (BRO)	MR D DEKA	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
13	Arb.P./28/2021 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT LTD <b>Versus</b> THE NORTH EAST FRONTIER RAILWAYS AND 2 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, NF RLY
14	Arb.P./30/2021	SIKHA BHATTACHARJEE <b>Versus</b> RJ SUPPLY CHAIN SOLUTIONS AND 2 ORS.	MR. S P CHITTAWAT MR. MD I HAQUE	MR B CHOUDHURY MR. K P PATHAK
15	Arb.P./12/2022 FIXED	SPACETECH PROJECTS AND SYSTEMS PVT LTD <b>Versus</b> NUMALIGARH REFINERY LTD	MR. S SHARMA MS G M THAKUR	MR. N DEKA MR. N DEKA MR. M GOGOI MR A R BAROOAH
<b>WITH</b>				
16	Arb.P./13/2022	SPACETECH PROJECTS AND SYSTEMS PVT. LTD. <b>Versus</b> NUMALIGARH REFINERY LTD.	MR. S SHARMA MS G M THAKUR	MR. N DEKA MR. M GOGOI MR A R BAROOAH SC, NRL
17	Arb.P./14/2022	DURGA KRISHNA STORE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. S K MEDHI ASSTT.S.G.I.
<b><u>ORDERS</u></b>				
18	Review.Pet./118/2019 FIXED, WITH WP(C)/5561/2010 (D/O)	THE BORPATHAR TEA ESTATE <b>Versus</b> ON THE DEATH OF RANJIT DUTTA CHOUDHURY HIS LEGAL HEIRS, SMT. ARCHANA DUTTA CHOUDHURY, i	MR. A SARMA MR. M SARMA MR E SHITIRI	MR. P KALITA MRS. A BHATTACHARYYA
19	Arb.P./25/2021 FIXED	M/S B N SHARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. S ROY	SC, PWD
20	Review.Pet./133/2022 FIXED, WITH Arb.P./2/2021 (D/O)	M/S SIANG ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	A W AMAN MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	MR H GUPTA ASSTT.S.G.I.
<b><u>HEARING</u></b>				
21	WP(C)/763/2018 PART-HEARD, FIXED	MAHESH HAZARIKA <b>Versus</b> THE GAUHATI HIGH COURT AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
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16)	MR. J AHMED	30-08-2022	To	02-09-2022
17)	MS. D GHOSH	23-08-2022	To	02-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Wednesday,24th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>			
1 Cont.Cas(C)/472/2022	HANIF UDDIN <b>Versus</b> SURANJANA SENAPATI , ACS	MR. A M KHAN	
2 Cont.Cas(C)/473/2022	NILIMA SULTANA AHMED <b>Versus</b> SURANJANA SENAPATI, ACS	MS. A HUSSAIN MR R ISLAM MS M DEKA	
3 WP(C)/3924/2022 B/O	MOLLIKA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU GA, ASSAM
4 WP(C)/4270/2022 FIXED	MD. MUSTAQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, SEC. EDU.
5 WP(C)/4850/2022	MD. RIYAJUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI SC, FINANCE ASSTT.S.G.I.
6 WP(C)/4894/2022	RANJIT KUMAR BORA AND 86 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P H KONWAR	SC, ELEM. EDU
7 WP(C)/4966/2022 FIXED	PARASH NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K SINGHA MS. P BHUYAN	SC, SEC. EDU.
8 WP(C)/5065/2022 FIXED	REKHASRI BUJAR BARUA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R PHUKAN	SC, ELEM. EDU
9 WP(C)/5213/2022 FIXED	MD. ADAM ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM MS H. AHMED	SC, SEC. EDU. GA, ASSAM
10 WP(C)/5403/2022	JAGANNATH DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S DAS MRS. A DAS	SC, SEC. EDU. GA, ASSAM
11 WP(C)/5405/2022	DHRUBAJYOTI GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR P K SINGHA MR D K MEDHI P BORUAH	SC, ELEM. EDU GA, ASSAM SC, SSA



12	WP(C)/5408/2022	PROBIN CHANDRA BURAGOHAIN <b>Versus</b> THE GOVT OF ASSAM AND 12 ORS	MS G BORA MS. B TALUKDAR MS M GOGOI	SC, SEC. EDU. GA, ASSAM SC, SSA
13	WP(C)/5413/2022	DURGA PRASAD BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H BARBHUIYA MR. I H BARBHUIYA MS R RAJKHOWA	SC, SEC. EDU. GA, ASSAM
14	WP(C)/5416/2022	ANOWAR HOSEN AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD H R AHMED	SC, ELEM. EDU GA, ASSAM
15	WP(C)/5418/2022	RAJIB KUMAR JHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A SHARMA	SC, ELEM. EDU GA, ASSAM
16	WP(C)/5421/2022	MINAR HUSSAIN AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N M SARKAR	SC, SEC. EDU. GA, ASSAM
17	WP(C)/5423/2022	ASHIK AZIZ <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K SHARMA A TALUKDAR	SC, SEC. EDU. GA, ASSAM
18	WP(C)/5429/2022	ARFAN AZAM <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M H ANSARI MS B KALITA MR. S ALIM	ASSTT.S.G.I.
19	WP(C)/5431/2022	MD. TAJURUL HOQUE MANDAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA MR. S ISLAM MR. D BORA MS M DAS MR Z RAHMAN	SC, HIGHER EDU
20	WP(C)/5445/2022	TARA BALA BRAHMA @ TARA BALA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, SEC. EDU. GA, ASSAM SC, BTC
21	WP(C)/5447/2022	SHAJAHAN ALI MONDAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU SC, FINANCE
<b><u>ORDER (STAY VACATING)</u></b>				
22	I.A.(Civil)/1947/2022 FIXED in WP(C)/3456/2022 <b>WITH</b> WP(C)/3456/2022	KISHORE KUMAR SARMA BARUA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. A BORUA	SC, SEC. EDU. MR. M K HUSSAIN
		SULEMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR. M K HUSSAIN MR. H ROHMAN MR K U AHMED MR. A AHMED M ALOM	SC, SEC. EDU. MR. T J MAHANTA (R-6) MR. P P DUTTA (R-6) MR. A BORUA (R-6) MR T GOGOI (R-6)
23	I.A.(Civil)/2044/2022 FIXED in WP(C)/7061/2021 <b>WITH</b> WP(C)/7061/2021	THE PRINCIPAL, SILAPATHAR COLLEGE <b>Versus</b> SMTI DIPIKA BARUAH AND 3 ORS.	MR J PAYENG	N GAUTAM SC, EDU
		DIPIKA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR J PAYENG(R-3) MR. K GOGOI (SC, HIGHER EDU DEPT.) SC, EDU
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
24	I.A.(Civil)/2205/2022 B/O in WP(C)/2386/2021 <b>WITH</b> WP(C)/2386/2021	MD NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, ELEM. EDU
		MD NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, ELEM. EDU MR. P C DEY (R-6)

25	I.A.(Civil)/2378/2022 B/O in Cont.Cas(C)/104/2020	LAKHINATH DUTTA <b>Versus</b> PREETAM SAIKIA, I/C AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR B GOGOI
	<b>WITH</b> Cont.Cas(C)/104/2020	LAKHINATH DUTTA <b>Versus</b> PREETAM SAIKIA, I/C AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. D SAIKIA (R3) MR. D SAIKIA (R3) MR S M T CHISTIE MR. B GOGOI MR. B GOGOI MS. N PHUKAN MR. K P PATHAK (R3)
<b><u>ADMISSION</u></b>				
26	WP(C)/2708/2016 B/O	SMT. ANJU SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MR A K RAI MR.R P N SINGH	MR. N J KHATANIAR (R 1 & 3) MR. A CHAMUAH (R 6) MR P NAYAK (R 2) SC, FINANCE SC, HIGHER EDUCATION
27	WP(C)/6427/2017 FIXED	MS. JUNU DAS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
28	WP(C)/2013/2018 B/O	SANKAR PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B CHAKRABORTY MR. S CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA	SC, HIGHER EDU MR. B BARUAH MS. L YANGZOM
29	WP(C)/7708/2018 FIXED	NURJAMAL HUSSAIN AND 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD MS. C KALITA MR. M ALI MR S ISLAM MR P K DAS	SC, ELEM. EDU SC, FINANCE DEPTT.
30	WP(C)/1581/2019 WITH OFFICE NOTE, FIXED	DINESH CHANDRA SINHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH	SC, ELEM. EDU MR. A U CHOUDHURY (R5) MR. S ISLAM (R5) MS A LAHKAR (R5)
31	WP(C)/4871/2019 B/O	SANJIT CHAKRABORTY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S P CHOUDHURY MR. R SARMA MR. K M HALOI MR. B DAS MR A DEY MS B DEVI	SC, SEC. EDU. MR S NEOG MS S G BARUAH MR B BORGHAIN SC, BTC
32	WP(C)/294/2020 WITH WP(C)/8215/2019(D/O), FIXED	LALAN VERMA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH
33	WP(C)/1493/2020 FIXED	ABUBAKKAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M A I HUSSAIN MR A R BHUYAN MS. T A AHMED	SC, ELEM. EDU GA, ASSAM SC, BTADC
34	WP(C)/3733/2020 B/O	NIRUPAMA BARO AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
35	<b>WITH</b> I.A.(Civil)/1381/2021 in I.A.(Civil)/1381/2021in WP(C)/3940/2020	FAKHARUDDIN ALI AHMED AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
36	<b>WITH</b> WP(C)/3486/2020	NITYANANDA DAS AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.

37	<b>WITH</b> WP(C)/3494/2020	DILIP KUMAR NATH AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR. S S GOSWAMI MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
38	<b>WITH</b> WP(C)/3809/2020	GOPAL BHOWMIK AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR. S S GOSWAMI MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
39	<b>WITH</b> WP(C)/3817/2020	ANIMA DEKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR. S S GOSWAMI MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
40	<b>WITH</b> WP(C)/3821/2020	SONGEET DAIMARI AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
41	<b>WITH</b> WP(C)/3832/2020	BILAL UDDIN ALI AHMED AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR S GOSWAMI MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
42	<b>WITH</b> WP(C)/3836/2020	MIRA BARUAH AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
43	<b>WITH</b> WP(C)/3847/2020	SASWATI DAS AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
44	<b>WITH</b> WP(C)/3848/2020	PRATIVA DEVI AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
45	<b>WITH</b> WP(C)/3906/2020	BUDDHI RAM KAKATI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
46	<b>WITH</b> WP(C)/3908/2020	GAJENDRA CH. DEKA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
47	<b>WITH</b> WP(C)/3968/2020	SAMINUR ISLAM AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR S GOSWAMI MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1755/2021 <b>in</b> WP(C)/3968/2020	SAMINUR ISLAM AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
48	<b>WITH</b> WP(C)/4019/2020	RANJIT KUMAR ADHIKARY AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.

49	WITH WP(C)/4025/2020	DEBABRATA CHOUDHURY AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
50	WP(C)/3812/2020 FIXED	SARDARY BASPHORE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R BARUAH MR. N M DUTTA	MR. B. KAUSHIK, SC, ELEM. EDU (Resp. Nos. 1 to 3) SC, FINANCE
51	WP(C)/4500/2020 B/O	GAUTAM THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, SEC. EDU. SC, AG MR A CHALIHA, SC, FINANCE DEPTT.
52	WP(C)/735/2021 B/O	NITIRAJ BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	SC, ELEM. EDU SC, BTC
53	WP(C)/1382/2021 FIXED	MD. KHALIL RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, SEC. EDU. MR. A DEKA (R-5)
54	WP(C)/1728/2021 FIXED	BANDANA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J C CHAUDHURY MR. U K NAIR MR R HAZARIKA MR. L C DEY MR G C SHARMA	SC, HIGHER EDU MR. T J MAHANTA (R-5) MS. P BHATTACHARYA (R-5) MR A D CHOUDHURY (R-3,4) MR. D CHOUDHURY (R-3,4) MR J DAS (R-3,4) MR. A BORUA (R-5) MR. P DUTTA (R-3,4)
55	WP(C)/2775/2021 B/O	REKHA BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, SEC. EDU. SC, FINANCE
56	WP(C)/4278/2021 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON <b>Versus</b> THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. K A MAZUMDER MR E AHMED	SC, A S T U ASSTT.S.G.I.
57	WP(C)/4672/2021	TINGNEIKHOWL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D GOGOI MR. R BORA	SC, ELEM. EDU GA, ASSAM SC, AG SC, N C HILLS SC, FINANCE
58	WP(C)/5468/2021 B/O	MD. AZAHAR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR S H MAHMUD	SC, SEC. EDU. SC, FINANCE
59	WP(C)/5895/2021	PAILODI PHONGLO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D GOGOI MR. R BORA Mr. A Baruah	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE SC, DIMA HASAO
60	WP(C)/6106/2021 B/O	MD. MAHAR ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU
61	WP(C)/6364/2021 B/O	MD. OHAD ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU
62	WP(C)/2017/2022 FIXED	PROF. JYOTIREKHA G. HANDIQUE <b>Versus</b> THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 4 ORS	MR. K N CHOUDHURY MR D J DAS N GAUTAM	SC, HIGHER EDU MR. D SAIKIA (R1-R3) MR. B CHOUDHURY (R1- R3) MS RUKMINI BARUA (R1- R3) MS PADMINI BARUA (R1- R3)

63	WP(C)/2932/2022 FIXED	MANJU GUPTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI	SC, SEC. EDU.
64	WP(C)/4175/2022 FIXED	MAINUL HOQUE SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, ELEM. EDU GA, ASSAM
65	WP(C)/4727/2022 FIXED	JUGEN GOGOI <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. N BORAH	SC, ELEM. EDU GA, ASSAM SC, AG MR S M T CHISTIE, SC, SEC. EDU. MR. S K MEDHI (R-9)
66	WP(C)/4812/2022 FIXED	PALASHGURI GYANODAY LP SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DEKA MR D K ROY	SC, ELEM. EDU SC, BTC SC, SSA
<b>ORDERS</b>				
67	WP(C)/1697/2015 B/O	MRS. REETA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MS.P DAS MR H HOQUE MR.J P SARMA	MR.D P CHALIHAR-3 MR.U P CHALIHA(R-3) SC, HIGHER EDUCATION
<b>WITH</b>				
68	WP(C)/6213/2015	MRS. REETA DAS HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MR.J P SHARMA MR H HOQUE	MR.D P CHALIHA(R-3) MR.U P CHALIHA(R-3) SC, HIGHER EDUCATION MS.R CHAKRABORTTY
69	Cont.Cas(C)/227/2016 B/O	MD. ATOWAR RAHMAN <b>Versus</b> R.C. JAIN and 4 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	MR.A DEKA(R-2)
70	Cont.Cas(C)/214/2019 B/O	KANTESWAR CHIRING <b>Versus</b> S. N. CHOUDHURY AND ANR.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU. MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MR J ABEDIN (R2) MR S M T CHISTIE (R-1) MR S M T CHISTIE (R-1) MS. N PHUKAN (R2) MS. N PHUKAN (R2) MS H TERANGPI (R-2)
71	Cont.Cas(C)/748/2019 B/O	SABINA YASMIN AND ANR. <b>Versus</b> PRITOM SAIKIA AND 5 ORS	MRS. K DEVI MS R BARUAH MS S A KHALIFA	MR. D SAIKIA MR. R K D CHOUDHURY MR. B CHOUDHURY MR. R MAZUMDAR MS. L DEVI MS. D MUSAHARY MS. A DAS
72	Cont.Cas(C)/749/2019 B/O	SUSHIL CH. GHOSH AND 14 ORS. <b>Versus</b> PRITOM SAIKIA AND 5 ORS.	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	MR. D SAIKIA MR. R K D CHOUDHURY MR. S BORA MS. L DEVI MS. N PHUKAN MR B KAUSHIK
73	Cont.Cas(C)/751/2019 B/O	DEBAJIT CH. ROY AND 16 ORS. <b>Versus</b> PRITOM SAIKIA AND 5 ORS.	MRS. K DEVI MS R BARUAH MS S A KHALIFA	MR. D SAIKIA MR. R K D CHOUDHURY MR S M T CHISTIE MS. P CHAKRABORTY MS. L DEVI MS. N BORDOLOI
74	WP(C)/6865/2019 B/O	FAKAR UDDIN LASKAR AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 21 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. MR H R A CHOUDHURY GA, ASSAM MR F U BARBHUIYA MR. M H LASKAR MR M HOSSAIN MR. J M SULAIMAN
75	Cont.Cas(C)/417/2021 FIXED	PRABHAWATI PAYENG MILI <b>Versus</b> DR. BIJOYA CHOUDHURY AND 7 ORS	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	MS. M B BARUAH (r-8)

76	<b>WITH</b> WP(C)/9393/2019	NIRADA DOLEY MILI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. M B BARUAH LEGAL AID COUNSEL	SC, ELEM. EDU MR B BURAGOHAIN (R10) MR. N BORUAH MS. S GOGOI (R10) MR. D. DOLEY, GOVERNMENT ADVOCATE
77	WP(C)/175/2022 FIXED	ALTAF HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
78	I.A.(Civil)/2287/2022 B/O <b>in</b> Cont.Cas(C)/232/2021	NURJAHAN BEGUM LASKAR, <b>Versus</b> JAKIR HUSSAIN LASKAR AND 12 ORS.	MR. N HAQUE MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
	<b>WITH</b> Cont.Cas(C)/232/2021	NURUL ISLAM MAZUMDAR AND 12 ORS <b>Versus</b> DR. BIJAYA CHOUDHURY	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. R MAZUMDAR MR. P K BORAH
79	I.A.(Civil)/2484/2022 WITH WP(C)/5101/2022(D/O), B/O <b>in</b> WP(C)/5101/2022	SMT. ABIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA	SC, EDU
<b>HEARING</b>				
80	WP(C)/1924/2017 FIXED	SOLEMAN KHANDAKER <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MD.M Z SHAH MR.H A AHMED MR.R ALI MR.P RAHMAN	GA, ASSAM SC, AG MR. R K TALUKDAR (R-4) SC, SECONDARY EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
6)	MR. P SARMA	17-08-2022	To	30-09-2022
7)	MR. J A AHMED	18-08-2022	To	24-09-2022
8)	MR. A DUTTA	18-08-2022	To	24-08-2022
9)	MR S DASGUPTA	22-08-2022	To	30-09-2022
10)	MR J SHARMA	18-08-2022	To	30-08-2022
11)	MS. A DEVI	20-08-2022	To	09-09-2022
12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
13)	MS. B M CHETRI	22-08-2022	To	01-09-2022
14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
16)	MR. J AHMED	30-08-2022	To	02-09-2022
17)	MS. D GHOSH	23-08-2022	To	02-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,24th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CIVIL BENCH-IV, FROM ITEM  
NOS. 1 TO 60), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/6424/2021 B/O	KAILASH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A TALUKDAR S BORA	SC, P H E
2	Cont.Cas(C)/66/2022 FIXED	ZAFOR ALI AND 2 ORS. <b>Versus</b> BIKASH SAINI	MR S BORTHAKUR MR. D GOGOI	
<b>WITH</b>				
3	WP(C)/2861/2021	ASHYUTANANDA HAZARIKA AND 31 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM MR. K K PARASAR (R-1,3,4) ASSTT.S.G.I. SC, FOREST SC, REVENUE
4	WP(C)/3978/2022	HRISHIKESH ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS N. SINGHA	GA, ASSAM SC, EXCISE DEPTT.
5	WP(C)/4928/2022 FIXED	PARBATI BISWAS DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, FINANCE
6	WP(C)/4971/2022 FIXED	BHUPENDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
7	WP(C)/5158/2022 FIXED	SMT. RANJITA RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, ELEM. EDU SC, HEALTH AND F W
8	WP(C)/5232/2022 FIXED	MONJU SAIKIA <b>Versus</b> ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR.	MR. S BANIK MR. D. BORAH	SC, AFDC
9	WP(C)/5240/2022	M/S DINESH GOWALA COAL DEPOT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR T CHAKRABORTY MS B CHOUDHURY MR J DAS	SC, MINES AND MINERALS GOVT OF ASSAM MR. P SARMAH (R-4) MR H GUPTA ASSTT.S.G.I. GA, NAGALAND

10	WP(C)/5297/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	ASSTT.S.G.I. SC, PWD
	<b>WITH</b>			
11	WP(C)/5294/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	ASSTT.S.G.I. SC, PWD
	<b>WITH</b>			
12	WP(C)/5298/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	ASSTT.S.G.I. SC, PWD
	<b>WITH</b>			
13	WP(C)/5301/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	ASSTT.S.G.I. SC, PWD
14	WP(C)/5307/2022 FIXED	UTTAR BAHJANI AKHANDA BAHUMUKHI SAMABAY SAMITI LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K M HALOI MS. A BEGUM	SC, CO OP GA, ASSAM
15	WP(C)/5396/2022 B/O	ANWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR. D. BORAH	SC, CO OP
16	WP(C)/5406/2022	SAMERJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM ASSTT.S.G.I. SC, REVENUE SC, FINANCE
17	WP(C)/5409/2022	BANI KANTA GAYARY <b>Versus</b> BODOLAND TERRITORIAL COUNCIL(BTC) AND 8 ORS	MR. B DEKA MR. D DEKA	GA, ASSAM SC, BTC
18	WP(C)/5410/2022	GOHIN DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MRS. S S BAWARI MR. A CHETIA MS. S. TODI MR H K SARMA	SC, P AND R.D. GA, ASSAM
19	WP(C)/5414/2022 B/O	BIMAL KRISHNA DAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 2 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, AFDC
20	WP(C)/5417/2022	M/S HAWKS LABORATORY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS N NEWME	SC, INDUSTRIES AND COMMERCE SC, HEALTH SC, ASIDC
21	WP(C)/5420/2022	JATIN SARMA <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA	SC, PNB
22	WP(C)/5422/2022	M/S POPULAR SOAP INDUSTRY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. N SHYAMAL MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM
23	WP(C)/5424/2022	MANJIT TANTI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR N RAHMAN	GA, ASSAM SC, REVENUE
24	WP(C)/5426/2022	MODINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM SC, FINANCE
25	WP(C)/5427/2022 CAVT. NO.08922/022, B/O	HIREN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. D BARUAH MR. P K BORDOLOI	MR B D DAS SC, P AND R.D. GA, ASSAM MR H K SARMA B B HUSSAIN FOR CAVEATOR



26	WP(C)/5430/2022 CAVT. NO.08912/022, B/O	BASABI KALITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. D BARUAH MR. P K BORDOLOI	MR B D DAS SC, P AND R.D. GA, ASSAM MR H K SARMA B B HUSSAIN FOR CAVEATOR
27	WP(C)/5433/2022	MANIK KALITA AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM ASSTT.S.G.I. SC, REVENUE
28	WP(C)/5434/2022	JIREN TANI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	GA, ASSAM SC, REVENUE
29	WP(C)/5441/2022	PRAHLAD HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K K PHUKAN MS J BORUAH	SC, P AND R.D. GA, ASSAM
30	WP(C)/5442/2022 B/O	GANAKPARA FISHERY CO OP SOCIETY LTD. <b>Versus</b> ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR.	MR. R MAJUMDAR MS. J GHOSH	SC, AFDC
31	WP(C)/5443/2022	MD. KAPIL UDDIN LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM
32	WP(C)/5449/2022	SUNIL KUMAR RAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K SARMA MR. S B PRASAD B KRISHNA	SC, GMC
33	WP(C)/5453/2022	M/S PAKOWAL TEA COMPANY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS. P R MAHANTA MR. S R GOGOI	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, FOREST SC, PCB
34	WP(C)/5458/2022	MD SAMSUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS <b>ADMISSION</b>		SC, GST ASSTT.S.G.I.
35	Cont.Cas(C)/259/2019	KASHYAP KUMAR BHATTACHARYYA <b>Versus</b> GEETANJALI DEBI AND ANR.	MR D K BHATTACHARYYA MS R B DEB MR. K AGARWAL	MR. B GOGOI MS. D SAIKIA AMICUS CURIAE
	<b>WITH</b> I.A.(Civil)/579/2021 <b>in</b> Cont.Cas(C)/259/2019	KASHYAP KUMAR BHATTACHARYYA <b>Versus</b> GEETANJALI DEBI AND ANR.	MS R B DEB	MR. B GOGOI
36	WP(C)/1020/2019 B/O	RAMENDRA NATH DAS <b>Versus</b> THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS	MR. P SARMAH MR. S K SINGHA MS R D KAKATI MR. S UPADHAY MR. B KUMAR MR. M SHARMA	MR. P MAHANTA (R1,R2,R3,R4) MS. P SAHARIA (R1,R2,R3,R4)
37	WP(C)/1517/2019	NARAYANI MINERALS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. M HAZARIKA MR D K DAS MR. R K AGARWALA MR H BETALA MS. KEWI MR C KUMAR	MR. P DAS (R5) MR G DAS (R5) MR. B GOGOI SC, INDUSTRIES AND COMMERCE SC, NEDFI SC, INCOME TAX SC. SALES TAX DEPTT. (R- 2,3)
38	WP(C)/2527/2019	M/S. COOL BREEZE REFRIGERATION AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MR. K GOGOI MR A K RAI MS. N RAI	MR B SARMAH SC, NF RLY
	<b>WITH</b> I.A.(Civil)/3246/2019 <b>in</b> WP(C)/2527/2019	M/S. COOL BREEZE REFRIGERATION AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. B SARMAH SC, NF RLY

39	WP(C)/3379/2019 B/O	WAHIDA RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM MR. J P MORE SC, RAILWAY SC, REVENUE MR. R BARPUJARI
40	WP(C)/762/2020	NARENDRA SING <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR I RAFIQUE MS. M MEDHI MD B ZAMAN	GA, ASSAM MR A B DEY MR. S SUTRADHAR ASSTT.S.G.I.
41	WP(C)/2147/2021 B/O	SAJON KHAN <b>Versus</b> HDFC BANK LTD AND 3 ORS	Mr M U Ahmed MR F HAQUE	Mukesh Sharma (r-1 to 4) MS F RAHMAN (r-1 to 4)
42	WP(C)/6138/2021 B/O	GOKUL DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE
<b>WITH</b>				
43	WP(C)/6139/2021	DWIJEN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE
44	WP(C)/166/2022 B/O	SURAT JAMAN AND 39 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, P AND R.D. GA, ASSAM MR. K GOGOI (R-1) ASSTT.S.G.I.
45	WP(C)/181/2022 FIXED	SARBESH ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	K U AHMED MS P SARMA MS N HASAN	SC. WATER RESOURCE DEPTT.
46	WP(C)/490/2022 FIXED	SURMAN ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A MANNAF MD A S ALI MR. N HUSSAIN	GA, ASSAM MR. K MOHAMMED (r-8) SC, REVENUE SC, AFDC (R-6,7)
47	WP(C)/1435/2022 B/O	M/S. MOTLIB ALI <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS.	MR B SHARMA MR. S ROY MR. S SHARMA	MR B CHOUDHURY
48	WP(C)/4391/2022 FIXED	M/S NIT TRADERS <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY	SC, F C I
49	WP(C)/4398/2022 FIXED	MUKTI NATH RAI <b>Versus</b> THE EXECUTIVE DIRECTOR, FOOD CORPORATION OF INDIA AND 8 ORS	MR A C BORBORA MR. M SMITH	SC, F C I ASSTT.S.G.I.
50	WP(C)/4684/2022 FIXED	AJIT MALI AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. K KALITA	GA, ASSAM R SARMAH (r-4-13) SC, REVENUE
51	WP(C)/5022/2022 FIXED	M/S SURYA CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	MR. C K S BARUAH ASSTT.S.G.I.
<b>ORDERS</b>				
52	I.A.(Civil)/1611/2022 FIXED in WP(C)/2467/2021	EKLAVYA MODEL RESIDENTIAL SCHOOL AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 12 ORS	Mr M U Ahmed	GA, ASSAM SC, WPT AND BC SC, BTC SC, P W D ASSTT.S.G.I.
<b>WITH</b>				
	WP(C)/2467/2021	EKLAVYA MODEL RESIDENTIAL SCHOOL AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 13 ORS	Mr M U Ahmed MR F HAQUE	ASSTT.S.G.I.
53	I.A.(Civil)/1815/2022 FIXED in WP(C)/4500/2021	KHOKHAN DEY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR B SARMAH

	<b>WITH</b> WP(C)/4500/2021	KHOKHAN DEY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
54	<b>WITH</b> WP(C)/4506/2021	SANJU DUTTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
	<b>WITH</b> I.A.(Civil)/1813/2022 <b>in</b> WP(C)/4506/2021	SANJU DUTTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B SARMA
55	WP(C)/4469/2022	ASHANUR KHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MS S BORUAH MS M DAS	GA, ASSAM
56	WP(C)/4845/2022 FIXED	RUHINI KUMAR NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P BORA MR H K SARMA MS K BHATTACHARYYA	SC, P AND R.D. GA, ASSAM
57	<b>WITH</b> WP(C)/1130/2021	KESHAB GOGOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS M DAS MR. P SAIKIA	MR. P BORA (R-7) GA, ASSAM MR. A CHETIA (R-7) MS K BHATTACHARYYA (R-7) SC, EXCISE DEPTT.
	<b>WITH</b> I.A.(Civil)/1269/2022 <b>in</b> WP(C)/1130/2021	ROHINI KUMAR NEOG <b>Versus</b> KESHAB GOGOI AND 8 ORS.	MR P BORAH	
<b><u>STAY MATTERS</u></b>				
58	WP(C)/1960/2022	BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MS S SHARMA MR K TALUKDAR	SC, FINANCE SC, ATPPF
	<b>WITH</b> I.A.(Civil)/2431/2022 <b>in</b> WP(C)/1960/2022	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION <b>Versus</b> BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) AND ANR.	MR. N C DAS	MR D DAS MS. S SARMAH SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
6)	MR. P SARMA	17-08-2022	To	30-09-2022
7)	MR. J A AHMED	18-08-2022	To	24-09-2022
8)	MR. A DUTTA	18-08-2022	To	24-08-2022
9)	MR S DASGUPTA	22-08-2022	To	30-09-2022
10)	MR J SHARMA	18-08-2022	To	30-08-2022
11)	MS. A DEVI	20-08-2022	To	09-09-2022
12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
13)	MS. B M CHETRI	22-08-2022	To	01-09-2022
14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
16)	MR. J AHMED	30-08-2022	To	02-09-2022
17)	MS. D GHOSH	23-08-2022	To	02-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,24th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.1-42) AND (CRL.PET.  
MATTERS, ITEM NOS. 1-30) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2055/2022	MADHAB DUTTA <b>Versus</b> THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
2	Bail Appln./2056/2022	BIKI CHETRY @ VICKY CHETTRI <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
3	Bail Appln./2062/2022	TARUN GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. D KALITA MS A KALITA	PP, ASSAM
4	Bail Appln./2069/2022	HALADHAR KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
5	Bail Appln./2072/2022	BISWAJIT MAHANAND <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA	PP, ASSAM
<b>MOTION</b>				
6	Crl.Pet./831/2022 B/O	HEMANTA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
7	Crl.Pet./832/2022	SHAYDA MABIYA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BHATTACHARJEE MR. O K SHRESTHA MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	PP, ASSAM
8	Crl.Pet./833/2022	LAKHI DAS AND 3 ORS <b>Versus</b> SMTI PARI KUMARI DAS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	

9	Crl.Pet./834/2022	M/S GR TRADERS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
10	Crl.Pet./835/2022 B/O	AJAY PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
11	AB/2376/2022	IMAMUL SK @ EMAMUL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
12	AB/2381/2022	NAZER JAHID HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MR A AHMED	PP, ASSAM
13	AB/2382/2022	MD. SOLEMAN ALI AND 14 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MD. I HUSSAIN H M S ELAHI	PP, ASSAM
14	AB/2383/2022	HOSSAIN ALI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR A S SK	PP, ASSAM
15	AB/2384/2022	MD. ARSHAD ALI <b>Versus</b> THE STATE OF ASSAM	MS B DEVI	PP, ASSAM
16	AB/2385/2022	DEBAJIT HAZARIKA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M K SHARMA MR G DAS	PP, ASSAM
17	AB/2386/2022	ABDUL KALAM @ ABUL KALAM <b>Versus</b> THE STATE OF ASSAM	MD K RAHMAN	PP, ASSAM
18	AB/2388/2022	SAMUR UDDIN @ SAMOR UDDIN @ SAMAR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
<b>ADMISSION</b>				
19	Crl.Pet./86/2022 WITH LCR 1 FILE, FIXED	DEVESH BIRWAL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S PARVEEN MR. I CHOUDHURY MR S HUSSAIN	DR. N DEKA (r-2) MR H S KALSI (r-2) MR. I S KALSI (r-2) PP, ASSAM
20	CRL.A(J)/94/2022	SANJIB RAY <b>Versus</b> THE STATE OF ASSAM	MR. S B PRASAD	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/454/2022 <b>in</b> CRL.A(J)/94/2022	SANJIB RAY <b>Versus</b> THE STATE OF ASSAM	MR. S B PRASAD	PP, ASSAM
21	Crl.A./195/2022	MANASH CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/455/2022 <b>in</b> Crl.A./195/2022	MANASH CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
22	Crl.A./196/2022	BINOD TAID <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/461/2022 <b>in</b> Crl.A./196/2022	BINOD TAID <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
23	Bail Appln./1837/2022	SHAHINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM

24	Bail Appln./1926/2022 FIXED	MD. ZOHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
25	Bail Appln./1930/2022 FIXED.	MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
<b>BAIL HEARING</b>				
26	AB/2895/2021 FIXED	ABDUL MOZID @ ABDUL MAZID AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B SARMAH MR I UDDIN MR I Y ALI	PP, ASSAM
<b>WITH</b>				
27	Bail Appln./2421/2021	DALIMA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B SARMAH MR I UDDIN MR I Y ALI	PP, ASSAM
28	AB/353/2022 FIXED.	RUHUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
29	AB/1009/2022 FIXED	MD. UBAIDUR RAHMAN @ WAIDUR RAHMAN QUSEMI <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR. A AWAL MR. N AHMED MR R A AHMED MR Z RAHMAN MR S H MAHMUD MR S ISLAM	PP, ASSAM
30	AB/1167/2022 FIXED	MANWAR ALI MIYA @ MONOWAR HUSSAIN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MR S ALI	PP, ASSAM
31	AB/1501/2022 FIXED.	ABDUL MAJOM SK AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
32	AB/1634/2022 FIXED.	JAVED ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI	PP, ASSAM
33	AB/1950/2022 FIXED	JITENDER SOROHIA <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK	PP, ASSAM
34	AB/1963/2022 FIXED	ALA UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN MR I A HAZARIKA	PP, ASSAM
35	AB/1966/2022 FIXED	BAHARUL ISLAM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
36	AB/2132/2022	ATOWAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
37	AB/2146/2022 FIXED.	LUKU DEWARAH <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MS R A MOSTAFI	PP, ASSAM
38	AB/2174/2022 FIXED	RADHESHYAM BISWAS @ RAJESH BISWAS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
39	AB/2189/2022 FIXED	ASKAR UDDIN CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. N H LASKAR	PP, ASSAM
40	AB/2201/2022 FIXED.	JOY ASHISH SINGH <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRABORTY MR. S CHAKRABORTY MRS P HAZARIKA	PP, ASSAM
41	AB/2203/2022 FIXED	KHANINDRA KALITA @ JUN KALITA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR T PAUL MR. M KALITA	PP, ASSAM

42	AB/2220/2022 FIXED	DURGESWAR CHETIA <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
43	AB/2223/2022	ABDUL KADIR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM
44	AB/2242/2022 FIXED	MD. KUDDUS ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
<b><u>ORDERS</u></b>				
45	CrI.Pet./242/2020 FIXED	ABU SALEH FAKAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MR. A MALIK	PP, ASSAM
46	CrI.Pet./640/2021 WITH LCR 1 FILE, B/O	ABUB AHMED MAZUMDER AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BANIK A N HUSSAIN MS F BEGUM	PP, ASSAM
47	CrI.L.P./50/2022 <b>in</b> CrI.A./3029/2021	SIRAJ ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. R D BHUYAN MS. N M DEKA	PP, ASSAM
	<b>WITH</b> CrI.A./3029/2021 (Filing Number)	SIRAJ ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. B	MS. N M DEKA	
48	I.A.(CrI.)/94/2022 FIXED <b>in</b> I.A.(CrI.)/545/2021	IYAJUL ISLAM <b>Versus</b> SAHIDUL ALI @ SAIDUL ALI AND 2 ORS (F)	H R A CHOUDHURY MR. M A CHOUDHURY MR. AZAD AHMED	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/545/2021	IYAJUL ISLAM <b>Versus</b> SAHIDUL ALI @ SAIDUL ALI AND 2 ORS (F)	MR. F A HASSAN	
49	CrI.Pet./278/2022 WITH LCR 2 FILES, B/O	MD. AHEBULLAH <b>Versus</b> LAILEE BEGUM AND ANR	MR. J SARMAH	PP, ASSAM
50	I.A.(CrI.)/365/2022 IN AB/1515/2022 (D/O). <b>in</b> AB/1515/2022	KISHORE KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
51	I.A.(CrI.)/420/2022 BA 908/2022(D/O), FIXED <b>in</b> Bail Appln./908/2022	MOUSUMI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
52	I.A.(CrI.)/449/2022 <b>in</b> CRL.A(J)/6350/2022	SMTI. JIBONTI PANIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A SARMAH	PP, ASSAM
	<b>WITH</b> CRL.A(J)/6350/2022 (Filing Number)	JIBONTI PANIKA <b>Versus</b> THE STATE OF ASSAM AND ANR. B	MR. A SARMAH	
	<b>WITH</b> I.A.(CrI.)/450/2022	JIBONTI PANIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A SARMAH	PP, ASSAM
53	I.A.(CrI.)/456/2022 BA 1660/2022(D/O), B/O <b>in</b> Bail Appln./1660/2022	BHUSAN KALITA <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MR J MAHANTA	PP, ASSAM

**HEARING**

54 Crl.Pet./268/2021  
WITH LCR 2 FILES, B/O

SMTI. SARADA BISWAS @ VISWAS  
**Versus**  
SMTI. SUKLARANI BISWAS AND 2 ORS

MR. DITUL DAS  
MR. D S SINGH  
MR. B J TALUKDAR

MR T H HAZARIKA  
MR T H HAZARIKA  
MS. M DAS  
MR M CHETIA  
MR M CHETIA  
MR A RASHID  
MR A RASHID  
MR. K ISLAM  
MR. K ISLAM  
MR N AHMED

55 Crl.Pet./225/2022  
WITH LCR 2 FILES, B/O

TAREK AZIZ LASKAR @ TARIK ALI  
LASKAR AND ANR  
**Versus**  
THE STATE OF ASSAM AND ANR

MS. S B CHOUDHURY  
MR. S K DAS

MR. S B LASKAR (R-2)  
MR. H A LASKAR (R-2)  
MS N KALITA (R-2)  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
6)	MR. P SARMA	17-08-2022	To	30-09-2022
7)	MR. J A AHMED	18-08-2022	To	24-09-2022
8)	MR. A DUTTA	18-08-2022	To	24-08-2022
9)	MR S DASGUPTA	22-08-2022	To	30-09-2022
10)	MR J SHARMA	18-08-2022	To	30-08-2022
11)	MS. A DEVI	20-08-2022	To	09-09-2022
12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
13)	MS. B M CHETRI	22-08-2022	To	01-09-2022
14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
16)	MR. J AHMED	30-08-2022	To	02-09-2022
17)	MS. D GHOSH	23-08-2022	To	02-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,24th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 10**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/563/2019	KAILASH CHANDRA DUTTA <b>Versus</b> RATHINDRA BHUYAN	MR. N NATH MR. D THAKUR MS. D DEKA	GA, ASSAM MR. D BORAH, SC HEALTH & FAMILY WELFARE DEPTT.
2	WP(C)/8964/2019	PADMA KANTA BORA <b>Versus</b> FOOD CORPORATION OF INDIA AND 3 ORS.	DR. B N GOGOI MR N BARUAH	MR. P K ROY SC, F C I
3	WP(C)/2725/2021	NAZIRA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD I H LASKAR	GA, ASSAM
4	WP(C)/6730/2021 FIXED	MINTU BARMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR D C K HAZARIKA MS J KALITA	SC, AG (A AND E) SC, FINANCE SC, SOIL CONSERVATION DEPTT.
5	WP(C)/3825/2022 FIXED	DEVAJIT KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	S BORGHAIN MS. B DEVI	GA, ASSAM SC, REVENUE
6	WP(C)/3912/2022 FIXED	ANAMIKA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MS. P DAS	GA, ASSAM
7	WP(C)/4429/2022 WP(C) 3426/2020(D/O), FIXED	ALL ASSAM MINORITY YOUTH ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. Y S MANNAN MR. T BAIDYA MR. A S AKAND MR J ISLAM MR. A HUSSAIN MS N DEKARAJA MS S DEVI	GA, ASSAM
8	WP(C)/5172/2022	PRASANTA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N N B CHOUDHURY MR. A GOHAIN	SC, CO OP SC, APSC SC, FINANCE
9	WP(C)/5235/2022 FIXED	BHASKARJIT SAIKIA <b>Versus</b> ASSAM PUBLIC SERVICE COMMISSION AND 2 ORS.	MR. C CHOWDHURY MR. D K BAGCHI	SC, APSC

10	WP(C)/5404/2022	JAHANARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR N AHMED MS. S DEVI	SC, HEALTH
11	WP(C)/5407/2022	MALAYA SAIKIA @ SMT. MALAYA HAZARIKA <b>Versus</b> THE BOARD OF TRUSTEES AND ANR	MR. S B PRASAD	SC, ATPPF
12	WP(C)/5411/2022	SMT. LIPTI BALA RAJBONGSHI <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	ASSTT.S.G.I.
13	WP(C)/5419/2022	SACHIN SAHU <b>Versus</b> THE BOARD OF TRUSTEES AND ANR.	MS S S ZIA	SC, PF
14	WP(C)/5425/2022	MD. AMIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
15	WP(C)/5428/2022	FORCE NO. 075132088 CONSTABLE /GD KSHIROD PATGIRI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
16	WP(C)/5435/2022	NASIMA BEGUM B K AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	ASSTT.S.G.I.
17	WP(C)/5437/2022	AMOL KRISHNA ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, REVENUE
18	WP(C)/5438/2022	JYOTIRMOY BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA MS. N HAZARIKA	SC, INDUSTRIES AND COMMERCE SC, AIDC
19	WP(C)/5439/2022	BIDYADHAR CHINTEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, PWD ROAD
20	WP(C)/5440/2022	GEETAM SINGH CHAHAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA	ASSTT.S.G.I.
21	WP(C)/5446/2022	DR. CHANDRASHEKAR GOWDA N <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S BORTHAKUR MR. P K BORAH MR P H KONWAR	ASSTT.S.G.I.
22	WP(C)/5448/2022	BISHNU BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U N CHETIA MR. CHARAN DEKA MR. L Deka	GA, ASSAM SC, FOREST
23	WP(C)/5450/2022	BARNALI KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
24	WP(C)/5451/2022	RANJIT BORO AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, HEALTH SC, FINANCE
25	WP(C)/5452/2022	HARENDRA NATH ROY <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS S BORA	ASSTT.S.G.I.
26	WP(C)/5454/2022	MADAN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. L DEVI	SC, GMC
27	WP(C)/5455/2022	SOKUNTALA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM
28	WP(C)/5456/2022	NASIYATAN BIBI @ NASIA BEWA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	SC, AG (A AND E) SC, IRRIGATION

29	WP(C)/5459/2022	ABDUL MANNAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. S Ali MR K DAS	SC, IRRIGATION
30	WP(C)/5460/2022	MAHESH CH. NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	SC, FOREST
31	WP(C)/5461/2022	KHIRUD BORUAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N BORAH MR H MAZUMDER	ASSTT.S.G.I.
32	WP(C)/5462/2022	EX NO. G/2401450 RIFLEMAN(GD) L PEARLSON <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. B PATHAK MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
33	WP(C)/5463/2022	NAJIRA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD H R AHMED MR J ISLAM	SC, AG SC, A S T C SC, FINANCE
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
34	I.A.(Civil)/2480/2022 in WP(C)/1746/2021	KALIRAM BORO <b>Versus</b> ASSAM GRAMIN VIKASH BANK	MR. K BORUAH MR. M ALOM	SC, A G V B
	<b>WITH</b> WP(C)/1746/2021	KALIRAM BORO <b>Versus</b> LANGPI DEHANGI RURAL BANK AND 3 ORS	MR. K BORUAH MR. M ALOM	MR S DUTTA MR. S DUTTA
<b>ADMISSION</b>				
35	WP(C)/3416/2016 FIXED	MRS. ANJALI MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.N C DAS MR.T J MAHANTA MR. M DUTTA MS S DEV	GA, ASSAM SC, AG MR. S K MEDHI (R-5)
	<b>WITH</b> I.A.(Civil)/1665/2022 in WP(C)/3416/2016	MRS. ANJALI MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.N C DAS	GA, ASSAM SC, AG
36	WP(C)/4245/2016 FIXED	RUPJYOTI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MS.A BHATTACHARJEE MR.U DAS MR.A BARUAH MR.P BHATTACHARJEE	GA, ASSAM MR. B GOSWAMI (ADDL. ADVOCATE GEN.) MS.M BORDOLOI( SC, ASSAM URBAN WATER & SUPPLY & SEWERAGE BOARD) MR R DHAR, STATE COUNSEL, ASSAM MR.G PEGU MR P NAYAK, SC, GDD MR.B J TALUKDAR(R - 1 to 5)
37	WP(C)/7099/2016	HIRAK JYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MS. N S THAKURIA MS. M DEV S RABHA MS. N DEB	GA, ASSAM
38	WP(C)/5755/2017 B/O	UDOI KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. P BORGHAIN	GA, ASSAM SC, AG SC, FINANCE

39	WP(C)/17/2018	ANSUMA NARZARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. N AHMED MR. A KALAM	MR C BARUAH, SC, AG (A&E) SC, AG (A AND E) SC, AG (A AND E) MR. L R MAZUMDER (R7) MR. A Z AHMED (R7) MR. A Z AHMED (R7) MR A CHALIHA, SC, FINANCE DEPTT. SC, GAD SC, GAD ADDL. SR. GA, ASSAM SC, FINANCE MR. DEBAJIT SAIKIA(SC, FINANCE)
40	WP(C)/8651/2018	SYED NAKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORA MR. S M T CHISTIE	GA, ASSAM SC, IRRIGATION SC, FINANCE DEPTT.
41	WP(C)/812/2019 FIXED	CHAMPAK KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MR. L K BORAH	GA, ASSAM
42	WP(C)/5781/2020 FIXED	LOKNATH BORA AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA	SC, WATER RESOURCE SC, FINANCE
43	WP(C)/4976/2021 FIXED	SOMELA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MRS. MRS. C DAS	SC, PNRD GA, ASSAM SC, FINANCE
44	WP(C)/5090/2021	BIKASH RAJBONGSHI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, GMC
<b>WITH</b>				
45	WP(C)/5310/2021	JONALI MALAKAR AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM SC, GMC
46	WP(C)/2690/2022 B/O	GULJHAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	GA, ASSAM SC, REVENUE
47	WP(C)/3861/2022 FIXED	AJAY KR RAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
<b>ORDERS</b>				
48	Cont.Cas(C)/537/2019 B/O	ROUNA TELEGU @ B. RAMANA MADRASI <b>Versus</b> RATNA KANTA TALUKDAR	MR A K AZAD MS E CHOUDHURY	MR. D P BORAH (SC, HEALTH & F W DEPTT)
49	I.A.(Civil)/561/2022 WP(C) 2277/2010(D/O) in WP(C)/2277/2010 <b>WITH</b> I.A.(Civil)/563/2022	RUBEN KALITA@RABEN KALITA, <b>Versus</b> THE UNION OF INDIA and 4 ORS		MR. A K DUTTA (R-1 TO 5) ASSTT.S.G.I.
		RUBEN KALITA@RABEN KALITA (SINCE DISMISSED FROM SERVICE) <b>Versus</b> THE UNION OF INDIA and ORS	MR. R K TALUKDAR	ASSTT.S.G.I.
50	I.A.(Civil)/2373/2022 in WP(C)/3299/2020  <b>WITH</b> WP(C)/3299/2020  <b>WITH</b> I.A.(Civil)/147/2021 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM SC, APSC SC, PWD
		DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
		DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC

51	<b>WITH</b> WP(C)/3317/2020	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/160/2021 <b>in</b> WP(C)/3317/2020	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
52	WP(C)/4620/2022 FIXED	SONI ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR	GA, ASSAM SC, AG SC, FINANCE

**HEARING**

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
6)	MR. P SARMA	17-08-2022	To	30-09-2022
7)	MR. J A AHMED	18-08-2022	To	24-09-2022
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11)	MS. A DEVI	20-08-2022	To	09-09-2022
12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
13)	MS. B M CHETRI	22-08-2022	To	01-09-2022
14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
16)	MR. J AHMED	30-08-2022	To	02-09-2022
17)	MS. D GHOSH	23-08-2022	To	02-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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### [ For Wednesday,24th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2029/2022 FIXED	FARUK ALI @ DAVE DAVE @ BIRU BHAI <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
2	Bail Appln./2057/2022	MD. IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
3	Bail Appln./2058/2022	MD. MAJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
4	Bail Appln./2059/2022	SMTI ANITA PAL <b>Versus</b> THE UNION OF INDIA	MR. J C GOGOI MR. D HANDIQUÉ MR B ISLAM	SC, NCB
5	Bail Appln./2060/2022	SURENDRA BORO <b>Versus</b> THE STATE OF ASSAM	MS H TERANGPI	PP, ASSAM
6	Bail Appln./2061/2022	SUNIL MAHANTA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S DEKA MR. D TALUKDAR MRS H CHAKRABORTY MR B SINHA MR DHIRAJ BARMAN	PP, ASSAM
7	Bail Appln./2064/2022	SANOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	PP, ASSAM
8	Bail Appln./2066/2022	ARIF AMIN <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
9	Bail Appln./2067/2022	MD. JEHERUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD A K AHMED K SHIKDER	PP, ASSAM
10	Bail Appln./2068/2022	BIJOY SAHU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM

11	Bail Appln./2071/2022	ABDUL KADER <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	PP, ASSAM
<b><u>MOTION</u></b>				
12	Crl.Pet./801/2022	BIRENDRA CHETRY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
13	Crl.Pet./836/2022	HAFIZUR RAHMAN AND 4 ORS <b>Versus</b> MISS SAMSUN NEHAR	H A AHMED MR. R ALI MR A S SK	
14	AB/2375/2022	AJIT KASHYAP <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA B. CHETRY	PP, ASSAM
15	AB/2379/2022	RAMEN SAHA <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
<b><u>ADMISSION</u></b>				
16	Crl.Pet./766/2021 WITH LCR 1 FILE, B/O	JAHIRUL ISLAM @ JOHOR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR	DR. B N GOGOI (r-2) PP, ASSAM
17	Crl.A./197/2022	MD. NOOR HUSSAIN @ KARENG @ NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/462/2022 <b>in</b> Crl.A./197/2022	MD. NOOR HUSSAIN @ KARENG @ NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
18	Bail Appln./307/2022 WITH CASE RECORD, FIXED	PADAM BAHADUR SONAR @ RAJEN SONAR <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
19	Bail Appln./348/2022 FIXED	PRASANTA KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR Z KAMAR MS R B DEB MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
20	Bail Appln./1555/2022 FIXED	BUNU SWARGIARI @ BUNU SWARGIARY <b>Versus</b> THE STATE OF ASSAM	MR. P THAKURIA	PP, ASSAM
21	Bail Appln./1587/2022 FIXED	NAZRUL ISLAM <b>Versus</b> THE UNION OF INDIA	MR. S A HUSSAIN MR D J HALOI	MR. S C KEYAL SC, DRI
22	Bail Appln./1622/2022 FIXED	KEDAR CHETRI <b>Versus</b> THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
23	Bail Appln./1671/2022 FIXED	ABUL KASHEM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS S KAKATI	PP, ASSAM
24	Bail Appln./1711/2022 WITH CASE RECORD AND CASE DIARY, FIXED	SHIV PRASAD SHAH @ TUTU SHAH <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
25	Bail Appln./1781/2022 WITH CASE RECORD AND CASE DIARY, FIXED	JAYNAL ABDIN @ ABDUL SIKDAR <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
26	Bail Appln./1782/2022 FIXED	GOKUL DAS <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM

27	Bail Appln./1802/2022 WITH CASE RECORD AND CASE DIARY	ISLAM GONI @ ICHAM GONI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
28	Bail Appln./1869/2022 FIXED	SHASHINDRA NATH BAISHYA @ SACHINDRA NATH BAISHYA <b>Versus</b> THE STATE OF ASSAM	S N SARMA MR. K KALITA MS. C BASUMATARY	PP, ASSAM
29	Bail Appln./1875/2022 FIXED	MRIDUL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
<b>BAIL HEARING</b>				
30	AB/3747/2021	BAPAN GHOSH @ AMAL GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	PP, ASSAM
31	AB/696/2022	SATYA NATH KALITA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. R K TALUKDAR MR. D BORA MR. N MAHAJAN	PP, ASSAM
32	AB/1339/2022	MD. JASMAT ALI PARAMANIK AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S U AHMED MR. S ISLAM MR A HAWARI	PP, ASSAM
33	AB/1360/2022 FIXED	JITENDRA NEWATIA <b>Versus</b> THE STATE OF ASSAM	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR B GOGOI(FINANCE AND TAXATION) PP, ASSAM
34	AB/1439/2022	DILIP SINGH <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
<b>WITH</b>				
35	AB/1438/2022	BARUN NANDI <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
36	AB/1533/2022	NABAJYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
37	AB/1547/2022	AKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
38	AB/1608/2022	SIBA SONOWAL @ SIVO SONOWAL <b>Versus</b> THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM SC, EXCISE DEPTT.
39	AB/1675/2022	SAHAJAMAL SK <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. M A AHMED	PP, ASSAM
40	AB/1726/2022 WITH CASE DIARY AND CASE RECORD	MRS. TOIMAN NESSA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
41	AB/1737/2022	KARABI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
42	AB/1750/2022	BIREN KALITA <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
43	AB/1759/2022	MD. SAHJAHAN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM
44	AB/1760/2022	MD. JIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM



45	AB/1774/2022	AFRUZA KHATUN @ JASMIN KHANOM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
46	AB/2009/2022 FIXED	NITIN BERIA <b>Versus</b> THE STATE OF ASSAM	MRS. K BARPUZARI MR. A CHAMUAH MR. N K KALITA MR. S D ROY	PP, ASSAM
<b>WITH</b>				
47	AB/2003/2022	BIKASH BERIA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAMUAH MR. N K KALITA MR. S D ROY	PP, ASSAM
48	AB/2067/2022 FIXED	RAKESH DEKA <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
49	AB/2084/2022	AJADUL ISLAM @ LAKU AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K TALUKDAR S. I. KHAN	PP, ASSAM
50	AB/2233/2022 FIXED	SUBHENDU MUKHARJEE <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR A U AHMED MS. H SARMA MR. H KUMAR	PP, ASSAM

**ORDERS**

51	I.A.(CrI.)/347/2021 WITH CASE RECORD AND CASE DIARY, BA 1161/2021(D/O) <b>in</b> Bail Appln./1161/2021	BISHNU PRASAD NEOG <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
52	I.A.(CrI.)/83/2022 BA 1125/2021(D/O)	MD. MAKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. ASHIM SHARMA	MRS S N KHANDAKAR (r-2 to 8) MR. M A LASKAR (r-2 to 8) S AHMED (r-2 to 8) PP, ASSAM
53	I.A.(CrI.)/447/2022 B/O <b>in</b> CrI.Pet./793/2022 <b>WITH</b> CrI.Pet./793/2022	SMT. JITA BORAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.  SMT. JITA BORAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS  MR. S C BISWAS MR D BANIA MR. P S BISWAS MS. R DEVI	PP, ASSAM  PP, ASSAM

**HEARING**

54	CrI.Rev.P./239/2021 WITH LCR 1 FILE, B/O  <b>WITH</b> I.A.(CrI.)/318/2022 <b>in</b> CrI.Rev.P./239/2021	SHOHIDUL ISLAM <b>Versus</b> MEHERA KHATUN  MEHERA KHATUN <b>Versus</b> SHOHIDUL ISLAM	MR. M U MAHMUD  MR. M HOSSAIN MR. M RAHMAN	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN MS F INTAZ  MR. M U MAHMUD
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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
6)	MR. P SARMA	17-08-2022	To	30-09-2022

7)	MR. J A AHMED	18-08-2022	To	24-09-2022
8)	MR. A DUTTA	18-08-2022	To	24-08-2022
9)	MR S DASGUPTA	22-08-2022	To	30-09-2022
10)	MR J SHARMA	18-08-2022	To	30-08-2022
11)	MS. A DEVI	20-08-2022	To	09-09-2022
12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
13)	MS. B M CHETRI	22-08-2022	To	01-09-2022
14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
16)	MR. J AHMED	30-08-2022	To	02-09-2022
17)	MS. D GHOSH	23-08-2022	To	02-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,24th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/5259/2021 B/O	MD. EUNUS ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A ISLAM MR M RANA	SC, REVENUE
<b>MOTION</b>				
2	WP(C)/2596/2022	ANJUMAN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. S SARMA MR. R HAZARIKA MRS. K H CHOUDHURY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM MR I RAFIQUE (R-8) MS. S DEVI (R-8) MS A AFREEN (R-8)
<b>ORDER (STAY VACATING)</b>				
3	I.A.(Civil)/913/2021 in WP(C)/983/2021	MAHESH KUMAR CHANANI <b>Versus</b> ABDUL AZIZ MIAH AND 10 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD SC, REVENUE
	<b>WITH</b> WP(C)/983/2021	ABDUL AZIZ MIAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
4	<b>WITH</b> WP(C)/317/2021	CHAMEN ALI AND 4 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM MR. A DEKA (R NO.8) SC, PWD (BULDING) SC, REVENUE
	<b>WITH</b> I.A.(Civil)/1048/2021 in WP(C)/317/2021	MAHESH KUMAR CHANANI <b>Versus</b> CHAMEN ALI AND 11 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD (BULDING) SC, REVENUE

5	<b>WITH</b> WP(C)/1018/2021	ABUL KALAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE
6	<b>WITH</b> WP(C)/2411/2021	SUKCHAN ALI AND 15 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
7	<b>WITH</b> WP(C)/2414/2021	AMIR ALI AND 7 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
8	I.A.(Civil)/1320/2021 <b>in</b> WP(C)/3035/2021	KARIMUN @ KARMUN NESSA BARBHUIYA AND 3 ORS. <b>Versus</b> THE COMMISSIONER, HILLS AND BARAK VALLEY DIVISION AND 9 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM
	<b>WITH</b> WP(C)/3035/2021	KARIMUN @ KARIMUN NESSA BARBHUIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, FOOD AND CIVIL SUPP MR M J QUADIR (R9) MR. K MIRA (R9) MR S S ISLAM (R-9)
<b><u>ADMISSION</u></b>				
9	WP(C)/6979/2015 FIXED	SHARDA DEVI DAMANI @ SHARDA DEVI MAHESWARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MR.K BHATTACHARJEE MR.P C DAS MS.M BHATTACHARJEE MR.P DEKA MR.A CHETIA MR.R JAIN MR.B HAZARIKA	MR.M K CHOUDHURY GA, ASSAM MR.K K BHATRAR-5 MR.R K BHATRA(R-5) MR. D NATH, SR. ADVOCATE, ASSAM MS.P HUJURI(R-5) MRP BHARDWAJ(R-6) SC, REVENUE SC, I O C
	<b>WITH</b> I.A.(Civil)/610/2021 <b>in</b> WP(C)/6979/2015	SHARDA DEVI DAMANI @ SHARDA DEVI MAHESWARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR.A CHETIA	MR.M K CHOUDHURY GA, ASSAM MS P HUJURI SC, REVENUE SC, I O C
10	<b>WITH</b> WP(C)/5956/2016	DEEPAK DAMANI and ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B SHARMA MR.P BORAH MS.A AGARWAL	MR.G N SAHEWALLA(Sr.Adv.)(R-8) GA, ASSAM MS.R JAIN(R-8) MR.P DEKA R-8 MR.A CHETIA(R-8) MR P BHARDWAJ(R- 6&7) SC, REVENUE SC, IOC
	<b>WITH</b> I.A.(Civil)/106/2021 <b>in</b> WP(C)/5956/2016	DEEPAK DAMANI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P BORA	GA, ASSAM SC, REVENUE SC, I O C
11	WP(C)/7995/2015	DIPENDRA ADHIKARI and 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B M CHOUDHURY MR. S BANIK MR. P N GOSWAMI MR. P KALITA MR. K P PATHAK MR. K P PATHAK MR. R R Gogoi MRS. A BHATTACHARYYA	MR. T J MAHANTA GA, ASSAM MR. P P DUTTA SC, FINANCE SC, REVENUE

12	WP(C)/3388/2017 FIXED	SMT. SARU BORAH <b>Versus</b> THE LIFE INSURANCE CORPN. OF INDIA and 3 ORS.	MR.R PHUKAN MR.R K BORA	MR.S P CHOUDHURY MR.A S DHILLON
13	WP(C)/5763/2017 FIXED	SUMITA MAZUMDAR <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS.A DEVI MR.A ROY MR.S SHARMA	GA, ASSAM
14	WP(C)/5774/2018	BEE TEE ENTERPRISE AND ANR. <b>Versus</b> INDIAN INSTITUTE OF ENTREPRENEURSHIP AND 2 ORS	MR. B CHAKRABORTY MR S CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA	MR. M CHOUDHURY (R1- R3) MR. M MAHANTA (R1-R3) MR. P K MUNIR (R1-R3) MR. V A CHOWDHURY (R1- R3)
15	WP(C)/8848/2019	PHENIX PROPERTIES LTD. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR B D DAS MR H K SARMA MR. K H KHANDAKAR	MS M HAZARIKA (R4, R5) GA, ASSAM MR D KHAN (R4, R5) SC, SEBI
16	WP(C)/983/2020 FIXED	M/S. SPEY BOTTLERS PVT. LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR K P PATHAK MR. B J MUKHERJEE MS R SAHA	MRS. R BORAH MS. M BHATTACHARYYA, SC, GA, ASSAM & REVENUE (R-6,7) SC, RAILWAY
17	WP(C)/1120/2020	RAJIBUL ALAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A PAUL	GA, ASSAM
18	WP(C)/241/2021	PRAVEEN KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K SARMA MR. P P DAS MR. S BORUAH	SC, IRRIGATION SC, FINANCE
19	WP(C)/616/2021	SANJIB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B N SARMA MR. M KALITA MR. A PHUKAN MS. N BARUAH MR. J HATIMURIA	SC, IRRIGATION
20	WP(C)/2646/2021	NAMITA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D F A AHMED MR. J LASKAR	MR. A H M R CHOUDHURY (R-4) SC, N C HILLS SC, REVENUE
21	WP(C)/4353/2021	12 NO. JIA KALAH I MSSS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S KHOUND MR. K MOHAMMED	DR. B AHMED (R-7) GA, ASSAM MR. S DAS (r-7)
22	WP(C)/5811/2021 WP(C) 2217/2019 CONT. CASE (C) 378/19 (BOTH D/O)	M/S CHOUDHURY ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
23	WP(C)/6208/2021	NAVARUN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM MR. N ALAM (r-6) MR N J DAS (r-6) MR K JAIN (r-6) MR A K SHARMA (r-6) MR. J HUSSAIN (r-6) SC, GMC SC, GDD SC, G M D A
	<b>WITH</b>			
24	WP(C)/805/2022	NAVARUN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM MR. N ALAM (R-6) MR A K SHARMA MR. J HUSSAIN (R-6) SC, GDD SC, GMC SC, G M D A
25	WP(C)/6559/2021 FIXED	THE ASSAM PHARMACY COUNCIL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, HEALTH
26	WP(C)/7113/2021	ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM SC, REVENUE

27	<b>WITH</b> WP(C)/4190/2021	ABDUL OHAB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A WAHAB MS. R CHOUDHURY	GA, ASSAM SC, REVENUE
28	WP(C)/7182/2021	M/S P K TRADERS AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR S BORTHAKUR MS. P BORAH	MR H GUPTA MS P AGARWAL (R-3) MS P AGARWAL (R-3) MR. B J DAS (R-3) MR. B J DAS (R-3) ASSTT.S.G.I.
29	WP(C)/7358/2021	RAMANI DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA	GA, ASSAM SC, AG MR. S K MEDHI (R-6) SC, GHC SC, FINANCE
30	WP(C)/659/2022	BIRAWATI KAMAN <b>Versus</b> THE GAUHATI HIGH COURT AND 6 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. T J MAHANTA, SC, GHC GA, ASSAM MR. A AHMED (r-7) MR J P KACHARI (r-7) SC, GHC
31	WP(C)/1827/2022	MASTUFA AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D.
32	WP(C)/1872/2022	ANISUL ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
33	WP(C)/3851/2022	RUMI KALITA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
34	WP(C)/3989/2022 FIXED	TARINI DEKA AND 6 ORS. <b>Versus</b> THE UNION OF INDIA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. S S ROY (r-1) ASSTT.S.G.I. SC, PCB SC, REVENUE
35	<b>WITH</b> WP(C)/3528/2022	PANKAJ LOCHAN BAISHYA AND 197 ORS <b>Versus</b> THE UNION OF INDIA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. JYOTIRMOY ROY (R13-17) MR. S SARMA(R13-17) MR D DAS MS E NATH (R13-17) ASSTT.S.G.I. SC, REVENUE SC, PCB
36	WP(C)/4605/2022 FIXED	MUJIB ROHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P DEKA MR A DAS	GA, ASSAM
37	WP(C)/4606/2022 FIXED	MD. RAHMAT ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P DEKA MR A DAS	GA, ASSAM
38	WP(C)/4649/2022	M/S SCHLUMBERGER SOLUTION PRIVATE LIMITED <b>Versus</b> OIL INDIA LIMITED AND 3 ORS	MRS. R BORAH MR. D BORAH	DR. A SARAF (R3) MR S KHOUND (r-3) MR P BARUAH (R3) MS. N BORAH (r-3) MR S J SAIKIA (R3) MR. N N DUTTA (R3) MR P K BORA (R3) SC, OIL SC, CUSTOMS
39	<b>WITH</b> WP(C)/4656/2022	M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED <b>Versus</b> OIL INDIA LTD AND 3 ORS	MRS. R BORAH MR. D BORAH	DR. A SARAF (R3) MR S KHOUND (r-3) MR P BARUAH (R3) MS. N BORAH (r-3) MR S J SAIKIA (R3) MR. N N DUTTA (R3) MR P K BORA (R3) SC, OIL SC, CUSTOMS

40	<b>WITH</b> WP(C)/4657/2022	M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED <b>Versus</b> OIL INDIA LTD AND 3 ORS	MRS. R BORAH MR. D BORAH	MR A KALITA MR K TALUKDAR SC, OIL SC, CUSTOMS
41	WP(C)/5053/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, PWD
<b>ORDERS</b>				
42	WP(C)/4548/2015	NABAJYOTI DAS and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 7 ORS	MS.N S THAKURIA MR.G K THAKURIA	C.G.C. MR.I MOZUMDER(R-6) MR.C K S BARUAH(R-1, 2 & 3) MR.K D SARMA-6 ASSTT.S.G.I.
43	WP(C)/5136/2016	DIPANKAR DEY <b>Versus</b> SMT. TANUSHREE DEY and 2 ORS	MR.A GANGULY MR.A DUTTA	MR.T J MAHANTA(R-2) MS.P BHATTACHARYA(R-2) MR.U K NAIRR-1 MR.A K SARMA(R-1) MR.A BARUA(R-2) MR.A BHATTACHARYA(R-2) MR.M P SARMA(R-1) MSW YHOSHII(R-1)
44	Cont.Cas(C)/242/2019	SURUJ ALI AND 39 ORS. <b>Versus</b> MUKUL KUMAR SAIKIA, ACS AND ANR.	MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. A H M R CHOUDHURY	MS. A VERMA MS U DAS
45	Cont.Cas(C)/521/2019	KAMRUL ISLAM <b>Versus</b> N.C. BASUMATARY	MR. J LASKAR MR A DEY MR R DAS	MRS. B GOGOI MS. D DEKA MR. P SAIKIA
46	I.A.(Civil)/3482/2019 in WP(C)/683/2018	YADAV LAL SAH AND 76 ORS <b>Versus</b> THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND 4 ORS	MR. S P ROY MR. A K RAI MS. N RAI	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI SC, GMC SC, G M D A
	<b>WITH</b> WP(C)/683/2018	YADAV LAL SAH <b>Versus</b> THE ASSAM STATE AGRICULTURAL MARKETING BOARD	MR. S P ROY MR. R P N SINGH MS. N RAI MR. A K RAI MR. T R ROY	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI (SC,ASAMB) SC, GMC SC, G.M.D.A
47	Review.Pet./42/2020 WP(C) 213/2020(D/O)	ON THE DEATH OF DIPALI BARUAH KENWAR, HER LEGAL HEIRS MONALISA KENWAR AND 2 ORS. <b>Versus</b> DHARANI BHARALI AND 6 ORS	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	MR G CHOUDHURY SC, APDCL
48	Cont.Cas(C)/80/2020	CENTRAL INSTITUTE OF PARAMEDICAL TECHNOLOGY AND SCIENCE SOCIETY <b>Versus</b> K.K.DWIVEDI, IAS AND ANR.	MR. B GOGOI MR P NAYAK	
49	WP(C)/3635/2020	AJIT BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS M BORUAH MR J PAYENG MR. N B P SINGHA	GA, ASSAM SC, APDCL
	<b>WITH</b> I.A.(Civil)/906/2022 in WP(C)/3635/2020	AJIT BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N B P SINGHA	GA, ASSAM
50	Cont.Cas(C)/200/2021	M/S SONAPUR TEA COMPANY PVT LTD <b>Versus</b> AJAY KUMAR AND 3 ORS	MR A CHOWDHURY MR. M J DAS	MR D KALITA MR. Y DOLOI MR. D NATH MS. N BARMAN MR. S Z RAHMAN
51	Cont.Cas(C)/479/2021	BARALIMARI S S LTD. <b>Versus</b> PRAKASH RANJAN GHARPHALIA AND ANR.	MR. A SARMA MR. LENTSO MR H KALITA	MR. N GOSWAMI (R-2) MR. N GOSWAMI (R-2)

52	I.A.(Civil)/2337/2021 in WP(C)/3386/2021	CHARAN BORGAYARY <b>Versus</b> THE BLOCK DEVELOPMENT OFFICER, BOROBAZAR T.D. BLOCK	MR. B J MUKHERJEE SC, BTC	
	<b>WITH</b> WP(C)/3386/2021	CHARAN BORGAYARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H BURAGOHAIN MR. B J MUKHERJEE MS R SAHA	SC, PNRD MR R DHAR (R-6) MR B C MUCHAHARY (R-6) SC, BTC
53	WP(C)/5453/2021 FIXED	M/S ADIDEV COMMERCIALS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. A AHMED	SC, RAILWAY
54	Cont.Cas(C)/5/2022	M/S H R ENTERPRISE <b>Versus</b> NARAYAN DAS AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
55	I.A.(Civil)/60/2022 WP(C) 3878/21 WP(C) 4120/21 WP(C) 3880/21 WP(C) 3675/21 (ALL D/O) in WP(C)/3878/2021	THE UNION OF INDIA AND 3 ORS <b>Versus</b> BMG INFORMATICS PVT LTD	SC, GST	DR. A SARAF MR P DEKA
56	I.A.(Civil)/1969/2022 in WP(C)/6811/2015	PRAVIR KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
	<b>WITH</b> WP(C)/6811/2015	PRAVIR KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.P K TIWARI MR.B DAS MR B KAUSHIK MR. S HAZARIKA MR. S HAZARIKA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/961/2016 in WP(C)/6811/2015	PRAVIR KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.P K TIWARI MR.B DAS	GA, ASSAM
57	WP(C)/2934/2022	PRAKASH DEKA <b>Versus</b> THE STATE BANK OF INDIA AND 2 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
58	WP(C)/3691/2022	P.B. MARKETING INDIA PRIVATE LTD. AND ANR. <b>Versus</b> THE GENERAL MANAGER NORTH EAST FRONTER RAILWAYS AND 2 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	ASSTT.S.G.I.
59	WP(C)/3696/2022	M/S JAMIR EXPORTS <b>Versus</b> THE GENERAL MANAGER N F RAILWAYS AND 2 ORS	MS. B S GOYAL MR. A J HAZARIKA MS. P N SUMI	SC, NF RLY
60	WP(C)/4204/2022 FIXED	PANKAJ NARAYAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM SC, AFC
61	WP(C)/4585/2022 FIXED	KHIROD DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	SC, P AND R.D.
<b>HEARING</b>				
62	WP(C)/5261/2012 FIXED	SMTI GANGA PRIYA HUZURI <b>Versus</b> ASSAM BOARD OF REVENUE AT GUWAHATI and ANR	MR.Z MUKIT MR.P SINGH MR.F SATTAR MR.R P GUPTA	MR. R BORPUJARI,SC,REVENUE DEPTT.



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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
6)	MR. P SARMA	17-08-2022	To	30-09-2022
7)	MR. J A AHMED	18-08-2022	To	24-09-2022
8)	MR. A DUTTA	18-08-2022	To	24-08-2022
9)	MR S DASGUPTA	22-08-2022	To	30-09-2022
10)	MR J SHARMA	18-08-2022	To	30-08-2022
11)	MS. A DEVI	20-08-2022	To	09-09-2022
12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
13)	MS. B M CHETRI	22-08-2022	To	01-09-2022
14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
16)	MR. J AHMED	30-08-2022	To	02-09-2022
17)	MS. D GHOSH	23-08-2022	To	02-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

### [ For Wednesday,24th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 14

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/1291/2022 FIXED in WP(C)/5395/2021 <b>WITH</b> WP(C)/5395/2021	NURBHANU NESSA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS  NURBHANU NESSA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA  MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SOCIAL WELFARE  GA, ASSAM
<b>ADMISSION</b>				
2	WP(C)/4252/2017	NIRMAL SHIL and 8 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.M SAIKIA MR.S H SIKDAR MR.P P SUT	GA, ASSAM SC, HEALTH
3	WP(C)/702/2018 B/O	KABI CHANDRA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A SAXENA MS. J BORTHAKUR S SARMA	MR C BARUAH (SC, A&E) DR. B AHMED (SC, IRRIGATION DEPT.) MR. P. NAYAK MR B GOGOI (SC, FINANCE DEPT.)
4	WP(C)/4447/2018 FIXED	GUNADHAR DAS @ GUNA DAS <b>Versus</b> STATE BANK OF INDIA AND 4 ORS.	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY	MRS. L SHARMA MRS. L SHARMA MR S S SHARMA MR. B J MUKHERJEE
5	WP(C)/101/2019 WP(C) 6115/18 WP(C) 7039/18 (BOTH D/O), FIXED <b>WITH</b>	PRASANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, FOREST
6	WP(C)/134/2019	PROBODH KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR. P N GOSWAMI (R7) MR. I KALITA (R7) MR. K P PATHAK (R7) SC, FOREST
7	<b>WITH</b> WP(C)/3022/2019	BHANU SINHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, FOREST

8	<b>WITH</b> WP(C)/3023/2019	NRIPENDRA NATH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, FOREST
9	WP(C)/742/2019 FIXED	SANDHYA RAJBONSHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. C DAS	GA, ASSAM MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN SC, PWD
10	WP(C)/979/2019	SEEMA DEVI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. D C BORAH (C.G.C., R1-R5) ASSTT.S.G.I.
11	WP(C)/2297/2019	KANU RAM KALITA AND 377 ORS. <b>Versus</b> THE ASSAM POLYESTER CO-OPERATIVE SOCIETY LTD. AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, CO OP MS. S SARMA, SC, APOL
12	WP(C)/3584/2019	BIREN SINGH DEKA AND 43 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M K SHARMA MR G DAS MS. S S SAIKIA MR. R MEDHI	SC, CO OP GA, ASSAM MRS. M D BORAH, (R-7) SC, PUBLIC ENTERPRISE DEPT.
13	WP(C)/7486/2019	SONJONI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S N TAMULI MS. A BEGUM	GA, ASSAM SC, FOREST
14	WP(C)/1511/2020 FIXED	JAHINDRA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	GA, ASSAM MR. A K HUSSAIN MR. B HUSSAIN MR. A HOQUE	GA, ASSAM SC, AG MR. D BORAH (R-5) MR. R BORPUJARI, SC, FINANCE DEPTT. (R-2) MR D GOGOI, SC, FOREST DEPTT. (R-1)
15	WP(C)/950/2021	CISF NO. 170730022 ARUP KUMAR MEDHI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	MR. U K GOSWAMI ASSTT.S.G.I.
16	WP(C)/1192/2021	PRASANNA SARMA AND 68 ORS <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND ANR	MR. B K BHATTACHARJEE MISS A CHETIA	SC, A G V B
17	WP(C)/1546/2021	RANJAN KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS	GA, ASSAM
18	<b>WITH</b> WP(C)/1534/2021	UTPAL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS	GA, ASSAM
19	WP(C)/2688/2021	MINARA BEGUM MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B C DAS MR. B SAHARIA MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. S S ROY (GA, ASSAM, R-1,2,3,5) MR P NAYAK (SC, FINANCE DEPT., R- 4,6)
20	WP(C)/2816/2021 FIXED	RIMJHIM DAS (BORA) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH A CHAKMA L CHOUDHURY	GA, ASSAM SC, PWD
21	WP(C)/2941/2021	SHREE SANYEEJI ISPAT LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1095/2021 <b>in</b> WP(C)/2941/2021	ASSAM POWER DISTRIBUTION CO. LTD.(APDCL) AND 3 ORS. <b>Versus</b> SHREE SANYEEJI ISPAT LTD.	SC, APDCL	MR. S K KEJRIWAL

	<b>WITH</b> I.A.(Civil)/1150/2021 in WP(C)/2941/2021	SHREE SANYEEJI ISPAT LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
22	<b>WITH</b> WP(C)/1079/2021	NEW TECH STEEL AND ALLOYS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR D K MISHRA MR. M MORE	GA, ASSAM SC, APDCL MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1099/2021 in WP(C)/1079/2021	ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS. <b>Versus</b> NEW TECH STEEL AND ALLOYS PVT. LTD. AND ANR.	SC, APDCL	GA, ASSAM MR D K MISHRA MR. M MORE
23	WP(C)/3818/2021	DR. SUBHASH CHANDRA SINGH <b>Versus</b> THE ASSAM UNIVERSITY AND 3 ORS.	MR. M DUTTA MR J MAHANTA MS. S DEV	MR. S C KEYAL MR. R MAZUMDAR SC, ASSAM UNIVERSITY
24	WP(C)/5061/2021 B/O	RABIUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MD S HOQUE MR. M DEKA MR S JAFRI	MR M H AHMED (R8) GA, ASSAM MR. S BARUAH MR. D CHOUDHURY (r-6,7) SC, P C B A SC, FOREST
25	WP(C)/5218/2021	MD. SHAKIL AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, APDCL
26	WP(C)/5511/2021 B/O	SAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD
27	WP(C)/6029/2021 FIXED	RAJ BABU SINGH (UBC/295) <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR I RAFIQUE MS. M MEDHI	GA, ASSAM
28	WP(C)/7075/2021	MANALISHA DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. D SARMA MR. ABU JAHID	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM MR R DHAR (SC, HANDLOOM TEXTILE AND SERICULTURE DEPARTMENT)
29	WP(C)/456/2022	MOMOTI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, AG MR. S K MEDHI (r-4)
30	WP(C)/1233/2022	MILAN KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG MR. M K DUTTA	GA, ASSAM SC, P H E
31	WP(C)/1636/2022 WITH LCR, FIXED	THE INDUSTRIAL CO OPERATIVE BANK LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA MS S DAS MR S SARMAH	MR A DASGUPTA (r-5) GA, ASSAM MR S CHAKRABORTY MS B DAS (r-5)
32	WP(C)/2468/2022	ALL ASSAM GAONBURA ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MR. B GOGOI MS. M SARMAH	GA, ASSAM SC, REVENUE SC, FINANCE
33	WP(C)/2962/2022	NAGEN DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L MOHAN MR. P GOGOI	SC, FINANCE AND TAXATION
34	WP(C)/3838/2022	DR. PRABHAS CHANDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. M K SARMA MR. R M DEKA MR. D J DAS	SC, AG SC, HEALTH
35	WP(C)/3937/2022 FIXED	PRASANTA NEOG AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM

**ORDERS**

36	WP(C)/2280/2016	SMT. SWARNAMONI DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B N GOGOI MR.B GOGOI MR.S NEOG MR.H DAS	SC, SOCIAL WELFARE
37	WP(C)/6443/2016	MAKADDAS ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.K A MAZUMDER MR. E AHMED MR.N I KHAN MD.J H KHAN	SC, PWD SC, FINANCE
38	Cont.Cas(C)/442/2019	TRAILOKYA KALITA <b>Versus</b> ANURAG GOYEL AND ANR.	MR. S S BAROOAH MR. C BHATTACHARYYA	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN
39	Cont.Cas(C)/498/2019	GHANSHYAM BHUYAN <b>Versus</b> RAJESH KEMPRAI AND ANR.	MR H BURAGOHAIN MR. B J MUKHERJEE	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. A PHUKAN
40	WP(C)/1311/2020 B/O	BHABEN DUTTA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R ISLAM MR K CHOUDHURY MR D N SARMA	GA, ASSAM
41	I.A.(Civil)/2070/2020 IN MAC APP 195/2015(D/O) in Review.Pet./7617/2020	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> TILEIMAI DAS AND ANR.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R-1) MR. A BORUA (R-1)
	<b>WITH</b> Review.Pet./7617/2020 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> TILEIMAI DAS AND ANR. (E)		
42	WP(C)/2259/2020	JUNUMONI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B HALDAR MR. P THAKURIA MR. S BARMAN	GA, ASSAM SC, HEALTH AND F W
43	Cont.Cas(C)/402/2021	ATUL BORA <b>Versus</b> RAMENDRA NATH SARMA	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR. I CHOUDHURY G BAROOAH
44	I.A.(Civil)/1821/2021 in WP(C)/5118/2021	SHAHIDUL HOQUE LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS E	MR. A M BARBHUIYA MS A BEGUM	SC, REVENUE
	<b>WITH</b> WP(C)/5118/2021	SHAHIDUL HOQUE LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR F A LASKAR MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM MR. O LASKAR (R-6)
45	WP(C)/2671/2021	MORZINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM
46	WP(C)/5836/2021	SUPRIYA BEGOM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA	GA, ASSAM
	<b>WITH</b>			
47	WP(C)/5110/2020	WAHIDA BEGUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
48	Cont.Cas(C)/114/2022	SWMDWN BRAHMA <b>Versus</b> ANURAG GOEL AND 3 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	
49	Review.Pet./126/2022 WITH WP(C)/4034/2022 (D/O)	M/S BILASHIPARA MAHAKUMA FISHERY COOPERATIVE SOCIETY LTD. AND ANR. <b>Versus</b> ANKAR CHANDRA DAS AND 5 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
50	Cont.Cas(C)/150/2022	PITAMBAR MISHRA <b>Versus</b> SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
51	WP(C)/876/2022 FIXED	SOUVIK SENGUPTA <b>Versus</b> COAL INDIA LIMITED AND 4 ORS	MR. P J SAIKIA MS. M KECHII	SC, COAL INDIA
52	I.A.(Civil)/2424/2022 WITH WP(C)/5036/2015(D/O) in WP(C)/5036/2015	MAHENDRA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ALIM MR. A T SIKDER MR. B HUSSAIN	GA, ASSAM

	<b>WITH</b> I.A.(Civil)/2425/2022	MAHENDRA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ALIM MR. A T SIKDER MR. B HUSSAIN	GA, ASSAM
53	I.A.(Civil)/2478/2022 WITH WP(C)/4489/2022(D/O) <b>in</b> WP(C)/4489/2022	TRILOSON BORO <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS A AFREEN	GA, ASSAM
54	WP(C)/4232/2022	SMTI. BIJAYA THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM SC, FINANCE
55	WP(C)/4641/2022 FIXED	TAIZUDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
6)	MR. P SARMA	17-08-2022	To	30-09-2022
7)	MR. J A AHMED	18-08-2022	To	24-09-2022
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9)	MR S DASGUPTA	22-08-2022	To	30-09-2022
10)	MR J SHARMA	18-08-2022	To	30-08-2022
11)	MS. A DEVI	20-08-2022	To	09-09-2022
12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
13)	MS. B M CHETRI	22-08-2022	To	01-09-2022
14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
16)	MR. J AHMED	30-08-2022	To	02-09-2022
17)	MS. D GHOSH	23-08-2022	To	02-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday,24th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:45 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 15**

**[THIS BENCH WILL SIT AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A.(Civil)/603/2016 in MACApp./274398/2016	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI INDU KALITA and 5 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA	MR.A R AGARWALA(R-1) MR.M D CHOWDHURY(R-5) MR C KALITA(R-6) MR.L KALITA R-6 MS.S DAS(R-6) MR G AGARWAL(R-5) MS.R K SAINI(R-5)
	<b>WITH</b> MACApp./274398/2016 (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI INDU KALITA and 5 ORS		
2	I.A.(Civil)/1674/2016 in MACApp./280392/2016	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> BABUL BASUMATARY and 5 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR. U K DUTTA (R6) MR. K BORAH (R6) MR. B KASHYAP (R6)
	<b>WITH</b> MACApp./280392/2016 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> BABUL BASUMATARY and 5 ORS		
3	I.A.(Civil)/1101/2017 in MACApp./287309/2016	MRS. MARY BEGUM and ANR, <b>Versus</b> MD. NAZRUL HAQUE and ANR,	MR.J SARMA	MS.A MESENR-1 MR.T ISLAM(R-1) MS.S PARBIN(R-1) MS.F AHMED(R-1)
	<b>WITH</b> MACApp./287309/2016 (Filing Number)	MRS MARRY BEGUM and ANR <b>Versus</b> MD NAZRUL HAQUE and ANR	MR.J SARMA	
4	I.A.(Civil)/2448/2017 in MACApp./298199/2017	MRS. SAMSUN NEHAR <b>Versus</b> ABDUL MALIK and 5 ORS,	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	
	<b>WITH</b> MACApp./298199/2017 (Filing Number)	SAMSUN NEHAR <b>Versus</b> ABDUL MALIK and 5 ORS	MR.H R KHAN MR.N H MAZARBHUYAN MR.N H MAZARBHUYAN MR.N ISLAM MR.N ISLAM	PP, A P
5	I.A.(Civil)/3628/2017 in MACApp./305743/2017	MRS. INDU BASFOR <b>Versus</b> KHAGEN SAIKIA and 2 ORS,	MR. R DE MR. P NEOG	MS. M SAIKIA MS. P BORTHAKUR

	<b>WITH</b> MACApp./305743/2017 (Filing Number)	MRS. INDU BASFOR <b>Versus</b> KHAGEN SAIKIA and 2 ORS,	MR.R DE MR. P NEOG	
6	I.A.(Civil)/258/2019 <b>in</b> MACApp./16862/2018	ROUSHANARA BEGUM AND 3 ORS <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND ANR	MR. A BARUAH MR. J P MORE MR. B J MUKHERJEE	MR. S K GOSWAMI (R1) MR. A KALITA (R1) MR. R SHARMA (R1)
	<b>WITH</b> MACApp./16862/2018 (Filing Number)	ROUSHANARA BEGUM AND 3 ORS <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND ANR		
7	I.A.(Civil)/2608/2019 <b>in</b> MACApp./7582/2019	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> SRI NAKUL DUTTA AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. C PHUKAN (R4)
	<b>WITH</b> MACApp./7582/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> SRI NAKUL DUTTA AND 3 ORS		
8	I.A.(Civil)/3588/2019 <b>in</b> MACApp./5344/2019	NATIONAL INSURANCE CO. LTD <b>Versus</b> SNEHA GURUNG AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR P SHARMAH (R-2) MR P SONOWAL (R-2) MR S B SINHA (R-2)
	<b>WITH</b> MACApp./5344/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD <b>Versus</b> SNEHA GURUNG AND 3 ORS		
9	I.A.(Civil)/911/2020 <b>in</b> MACApp./1162/2020	ARJUN GIRI AND ANR <b>Versus</b> SRI VINOY PATHAK AND 2 ORS	MR. B K DAS	
	<b>WITH</b> MACApp./1162/2020 (Filing Number)	ARJUN GIRI AND ANR <b>Versus</b> SRI VINOY PATHAK AND 2 ORS		
10	I.A.(Civil)/1667/2020 <b>in</b> MACApp./7154/2020	PALLABI THAKUR AND 2 ORS. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. R BORUAH	MS A HUSSAIN (R-1) S AHMED (R-1)
	<b>WITH</b> MACApp./7154/2020 (Filing Number)	PALLABI THAKUR AND 2 ORS. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS. (A)		

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday,24th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS) AND SPECIAL LIST(SAO AND FAO), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>			
1 CRP/78/2022	CHENI MAHANTA <b>Versus</b> MITRA DEV MAHANTA AND ANR	MR. S P ROY MS. S KUMARI JYOTISH DAS	
2 Tr.P.(C)/84/2022	RAJ BORUAH <b>Versus</b> MRIDUSMITA BORAH	MR. P K TIWARI MR H K DAS MR. A R GOGOI	
3 Tr.P.(C)/85/2022	RANU KAKOTI <b>Versus</b> SYMON CHAWHAN	MR. A GANGULY MR. A DHANUKA	
4 CRP/94/2022	MUSTT NAZMA AND 4 ORS <b>Versus</b> MUSST RIAZI BEGUM AND ANR (E)	MR G N SAHEWALLA	
5 CRP(IO)/195/2022	THE STATE OF ASSAM <b>Versus</b> SUNIL CHOPRA @ SK MEHTA @ SUNIL KUMAR MEHTA AND 5 ORS	MR. K KONWAR MR M CHETIA MR. S DUTTA	
<b><u>ADMISSION</u></b>			
6 RFA/59/2020	SMTI. PINKI BORAH SARMA <b>Versus</b> MAHAT CHANDRA DAS AND 2 ORS.	MR D DAS MR. B D DEKA MR. M DAS N CHAUDHURY	MR. R J BORDOLOI MR. R ALI FOR CAVEATOR
<b>WITH</b> I.A.(Civil)/2099/2020 <b>in RFA/59/2020</b>	SMTI PINKI BORAH SARMA <b>Versus</b> MAHAT CHANDRA DAS AND 2 ORS	MR D DAS MR. B D DEKA MR. M DAS N CHAUDHURY	MR. R J BORDOLOI MR. R ALI FOR CAVEATOR
7 Test.App./11/2022 CAVT. NO.06402/022,	MD. HABIBUR RAHMAN <b>Versus</b> HASINA HAZARIKA AND 2 ORS.	MR B D DAS MR H K SARMA B B HUSSAIN	MR. N ALAM MR G J SAIKIA FOR CAVEATOR
8 RFA/27/2022 CAVT. NO.06442/022,	M/S JUD CEMENT LTD. AND ANR <b>Versus</b> DHANANJOY BANIK AND 3 ORS.	K U AHMED MR. L GOGOI	MR. D K KOTHARI MR R K MOUR FOR CAVEATOR
<b>WITH</b> I.A.(Civil)/2030/2022 <b>in RFA/27/2022</b>	M/S JUD CEMENT LTD. AND ANR <b>Versus</b> DHANANJOY BANIK AND 3 ORS.	K U AHMED MR. L GOGOI	MR. D K KOTHARI MR R K MOUR FOR CAVEATOR

9	CRP/40/2022	UTPAL RAJBONGSHI <b>Versus</b> M/S KANTA DEVI JAIN AND ANIL KUMAR JAIN AND 2 ORS.	MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. S K SANGANERIA MR. S K SANGANERIA MR G JALAN MR G JALAN
10	MACApp./540/2022	RANU BIBI @ RANU BEGUM AND ANR. <b>Versus</b> JAKIR AHMED LASKAR AND ANR.	MR. A KHANIKAR	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
11	RSA/47/2020	SMTI. GOURI SAHA <b>Versus</b> SMTI. RATNA ADHIKARY AND 2 ORS	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	
	<b>WITH</b> I.A.(Civil)/637/2020 <b>in RSA/47/2020</b>	SMTI. GOURI SAHA <b>Versus</b> SMTI. RATNA ADHIKARY AND 2 ORS	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	
	<b>WITH</b>			
12	CRP/53/2021	GOURI SAHA <b>Versus</b> RATNA ADHIKARY AND 2 ORS.	MR R CHAKRAVORTY	MR. N H LASKAR
13	RSA/111/2022	DINOBANDHU NATH AND 2 ORS <b>Versus</b> SRI DILIP @ DIRLIP KUMAR ROY AND 10 ORS	MR G BAISHYA MD. A HASSAN	
	<b>WITH</b> I.A.(Civil)/1958/2022 <b>in RSA/111/2022</b>	DINOBANDHU NATH AND 2 ORS <b>Versus</b> SRI DILIP @ DIRLIP KUMAR ROY AND 10 ORS	MR G BAISHYA MD. A HASSAN	
14	RSA/128/2022 B/O	ASIRUDDIN SIKDAR <b>Versus</b> MRS. MALLIKA BEWA	MR M AHMED MD A ALI MR. S I TALUKDAR M M ZAMAN	
<b><u>ORDERS</u></b>				
15	RSA/157/2008 WITH LCR	JAMALUDDIN AHMED and ORS <b>Versus</b> MUSTT. ROMENA AHMED	MR.H R A CHOUDHURY MR.F U BORBHUYA MR.A MATIN	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE
16	RSA/116/2009	YAKUB ALI and ORS <b>Versus</b> ABU BAKKAR and ORS	MR.A K SHARMA MR. M MORE MS.D KALITA MRS. M PHUKAN MR.D K KATAKEY	MR.B P SINHA MR.A UDDIN MISS.N DAS
17	RSA/107/2012 WITH LCR	MANIZAMAN HAZARIKA <b>Versus</b> ON DEATH OF FULJAN BIBI HER LEGAL HEIR - MD. KAMRUL HAZARIKA and ORS.	MS.G DEKA MS.A DAS MS.P CHAKRABORTY	MR. T U LASKAR MR.H RAHMAN(R- 1-4&6) MRA SHARMAR- 1-4and6 MRA SHARMAR- 1-4and6
18	RSA/277/2016	MD SHORHAB ALI <b>Versus</b> ALI AHMED and 8 ORS	MR.F U BORBHUIYA MR.A AHMED MR.A MATIN	MR.A J SARMA(R- 1-8) MR.S K GHOSH(R- 1-8) MR G ALAM(R- 1-8) MR. A AHMED MS.F AHMEDR- 1-8 MS S S ZIA
19	RSA/3/2018	ASMINA KHATUN <b>Versus</b> SAHED ALI	MR Z MUKIT MR. A SATTAR H K BARUAH	MS. R CHOUDHURY (R1, R3, R4) H AHMED, (R 1, 3 and 4) MR. A MATIN, (R 1, 3 and 4)
20	RSA/13/2018	MUSST. JAHANARA BEGUM <b>Versus</b> MD. NAZRUL ISLAM	MR. N HOQUE MR. T U LASKAR MR. S HUDA MR. N DHAR MD. ARIF	MR. R J BORDOLOI (R1 AND 2) MR. R ALI (R1 AND 2) MS. G P SHAHI (R1 AND 2)
21	RSA/70/2018	SRI HIRENDRA BUZARBARUA <b>Versus</b> SRI CHANDAN SARMA	MR. M SARMA MR G KAKOTI MR A N AHMED MR. D PHUKAN MR. L Deka MR. B C CHOUDHURY	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI

22	RSA/80/2018	M/S BHUTAN DUARS TEA ASSOCIATIONS LTD. and ANR <b>Versus</b> NORTHERN EVANGELICAL LUTHERAN CHURCH (NELC) and 5 ORS	MR M BEZBARUAH MR. T PRADHAN MR. A LAL	MR G BAISHYA
	<b>WITH</b> I.A.(Civil)/1085/2018 <b>in</b> RSA/80/2018	M/S BHUTAN DUARS TEA ASSOCIATIONS LTD. and ANR <b>Versus</b> NORTHERN EVANGELICAL LUTHERAN CHURCH (NELC) and 5 ORS	MR M BEZBARUAH MR. T PRADHAN MR. A LAL	
23	RFA/120/2018 WITH LCR	BONGAIGAON REFINERY <b>Versus</b> RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE
	<b>WITH</b> I.A.(Civil)/3237/2018 <b>in</b> RFA/120/2018	BONGAIGAON REFINERY <b>Versus</b> RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	
	<b>WITH</b> I.A.(Civil)/4238/2018 <b>in</b> RFA/120/2018	BONGAIGAON REFINERY <b>Versus</b> RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA	
24	RSA/142/2018	MD HABIBUR RAHMAN <b>Versus</b> JUSNARA BEGUM AND 7 ORS	MS B DEVI MR. N BORUAH MS. M BORUAH	MR. J AHMED (R1-8) MS. S R SAIKIA (R1-8) MS. M AHMED (R1-8)
25	RSA/166/2018	BIRENDRA @ BIREN DAS AND 2 ORS <b>Versus</b> KAMAL CH. DAS AND ANR	MS F AHMED MR. S K GHOSH MR A J SARMAH	MR. M A SHEIKH (R1) MR. M R Z CHOUDHURY (R1) MD. H BHUYAN (R1)
26	RSA/275/2018	MUSSTT SAHEDA BEGUM AND 6 ORS <b>Versus</b> MD BUDHI SHEIKH	MS. R CHOUDHURY MR. M HUSSAIN MS. S S ZIA	MR A SHARMA
27	RSA/280/2018	SMTI KHATUN BIBI <b>Versus</b> SRI ABDUL SUKKUR AND 7 ORS	MR. A CHOUDHURY MR. A K TALUKDAR MR. S ISLAM MS. A KAUSHAR	MS. R CHOUDHURY (R1) MR D. CHAKRABORTY (R1) SR GA,ASSAM
28	RSA/283/2018	SABITRI LALA AND 4 ORS <b>Versus</b> LALAMUKH TEA ESTATE	MR. JUNM LASKAR G UDDIN MS F BEGUM MS. M MEDHI	MS KEWI MR D KHAN
	<b>WITH</b> I.A.(Civil)/3580/2018 <b>in</b> RSA/283/2018	SABITRI LALA AND 4 ORS <b>Versus</b> LALAMUKH TEA ESTATE	MR. JUNM LASKAR G UDDIN MS F BEGUM MS. M MEDHI	
29	RSA/336/2018	LEGAL HEIRS OF LATE DAIMUDDIN SHEIKH, NOMIR SK AND 3 ORS <b>Versus</b> SRI BABAR ALI AND 10 ORS	MR. I A TALUKDAR MR. B HUSSAIN	MR R A AHMED MR M AHMED MR. M A MONDAL
30	I.A.(Civil)/2698/2018 <b>in</b> RFA/88/2018	SMT MAKANI DAS AND 6 ORS <b>Versus</b> SHRI RADHA RAMAN KHATUWALA AND ANR	MR. J H SAIKIA	MR. S P ROY (R1) MR. A Y CHOUDHURY (R2) MR. N H LASKAR (R2) MR. T A CHOUDHURY (R2) MS. N RAI (R1)
	<b>WITH</b> RFA/88/2018	SMT MAKANI DAS AND 6 ORS <b>Versus</b> SHRI RADHA RAMAN KHATUWALA AND ANR	MR. J H SAIKIA	MR. S P ROY (R1) MS. N RAI (R1)
	<b>WITH</b> I.A.(Civil)/2699/2018 <b>in</b> RFA/88/2018	SMT MAKANI DAS AND 6 ORS <b>Versus</b> SHRI RADHA RAMAN KHATUWALA AND ANR	MR. J H SAIKIA	

31	I.A.(Civil)/723/2019 in Intest.Cas./15271/2018	SMTI LILA DEVI <b>Versus</b> SMTI MOINA ENGLENGPI AND 5 ORS	MR. U SAIKIA MR. R K NATH	MR. I H BARBHUIYA MS R RAJKHOWA
	<b>WITH</b> Intest.Cas./15271/2018 (Filing Number)	SMTI LILA DEVI <b>Versus</b> SMTI MOINA ENGLENGPI AND 5 ORS		
32	I.A.(Civil)/4020/2019 WITH LCR in RFA/126/2019	SRI SRIKANTA LALUNG AND ANR <b>Versus</b> SRI RANA PATGIRI AND 9 ORS	MR. B C DAS MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER N ALAM	
	<b>WITH</b> RFA/126/2019	SRI SRIKANTA LALUNG AND ANR <b>Versus</b> SRI RANA PATGIRI AND 9 ORS	MR. B C DAS MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER N ALAM	MR. B K BHAGAWATI (R1) MS P DAIMARI (R1) MS K KALITA (R1)
	<b>WITH</b> I.A.(Civil)/4022/2019 in RFA/126/2019	SRI SRIKANTA LALUNG AND ANR <b>Versus</b> SRI RANA PATGIRI AND 9 ORS	MR. B C DAS MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER N ALAM	
	<b>WITH</b> RFA/128/2019	SRI SRIKANTA LALUNG AND ANR <b>Versus</b> SRI RANA PATGIRI AND 9 ORS	MR. B C DAS MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER N ALAM	
34	RFA/13/2020	SRI PAWAN KUMAR SETHI <b>Versus</b> SHRI PRANJAL MEDHI AND 2 ORS	MR J C GAUR MS. M GAUR	
35	RFA/37/2020	MRIGEN BHAGAWATI <b>Versus</b> RAVI JAISWAL	MR. A BISWAS MR R KALITA MS S AHOM	
	<b>WITH</b> CO/15/2020 in RFA/37/2020	RAVI JAISWAL <b>Versus</b> MRIGEN BHAGAWATI	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A BISWAS
	<b>WITH</b> I.A.(Civil)/1077/2020 in RFA/37/2020	MRIGEN BHAGAWATI <b>Versus</b> RAVI JAISWAL	MR. A BISWAS MR R KALITA MS S AHOM	
36	RSA/1/2021	BHULANATH MISHRA AND ANR. <b>Versus</b> KRIPANATH MISHRA	MS A HUSSAIN MR J U AHMED MR Z RAHMAN	
37	RSA/37/2021	RAKHAL KRISHNA NANDI <b>Versus</b> HARI PRASAD SARMA	MR U DAS MR. S SAIKIA MS S BORO	MS. T ROY MS M ROY FOR CAVEATOR
38	Review.Pet./104/2021 CRP 49/2021(D/O)	M/S SOFTDEAL TRADING COMPANY PVT. LTD. <b>Versus</b> M/S VAISHNO DEVI TRADERS PVT. LTD. AND ANR.	MR. K N CHOUDHURY MR G Z AHMED MR A Z HUSSAIN	MR. D DAS SR. ADV (r-1) MR. A C SARMA (R-2) MR. R K BHUYAN (r-1) MR G BHARADWAJ (R-2) MR. M KASHYAP (r-1) MR B DEORI (R-2)
39	RSA/130/2021 WITH LCR	SOBHAN ALI AND 3 ORS. <b>Versus</b> RUKIA KHATUN	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	
40	I.A.(Civil)/786/2021 IN RSA 107/2015(D/O) in RSA/107/2015	NILU SUTRADHAR AND ANR. <b>Versus</b> HARESWAR SUTRADHAR AND 2 ORS.	MR. S K GHOSH MS F AHMED	MR. A ROSHID (R1, R2(A), R2(B), R2(C))

	<b>WITH</b> I.A.(Civil)/785/2021	NILU SUTRADHAR AND ANR. <b>Versus</b> HARESWAR SUTRADHAR AND 2 ORS.	MR. S K GHOSH MS F AHMED	
41	I.A.(Civil)/953/2021 IN MAC.APP. 98/2017(D/O), WITH LCR <b>in</b> MACApp./98/2017 <b>WITH</b> CO/21/2017	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NITANJALI DEVI SAIKIA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A J SARMA
		SMTI NITANJALI DEVI SAIKIA and ANR <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.A J SARMA MR.S K GHOSH MR.P D NAIR MR G ALAM MR.H ROHMAN	MS.R D MOZUMDAR(R-1) MS.C MOZUMDAR(R-1) MR.S P SHARMAR-1
	<b>WITH</b> I.A.(Civil)/776/2021	NITANJALI DEVI SAIKIA AND ANR. <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A J SARMA MR.S K GHOSH MR. P D NAIR MR.H ROHMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
42	RSA/17/2022	SHRI DILIP KUMAR AGARWALLA <b>Versus</b> MUST ARA JAHAN and ANR	MR K K MAHANTA (Sr. Advocate) MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA	
43	RSA/44/2022	DIPANKAR SARKAR AND ANR. <b>Versus</b> HORMOHAN SARKAR AND ANR.	MR. P S DEKA MR. B K BHAGAWATI MR D SAIKIA MR B S DEKA	MR. A C SARMA MR P C GOSWAMI MR G BHARADWAJ MR B DEORI
44	RSA/87/2022	NO. 3 SALBARI JANAKALYAN MOHILLA SAMITEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA	
45	I.A.(Civil)/1412/2022 <b>in</b> RFA/94/2017 <b>WITH</b> RFA/94/2017	ATAUR RAHMAN <b>Versus</b> MD. NAWAB NAZRUL ISLAM,	MR. A R SIKDAR	MR. P K KALITA MR G J SAIKIA MR. K R BOROOAH
		ATAUR RAHMAN <b>Versus</b> BARPETA KHADEMUL ISLAM SAMAJ and 16 ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	MR P K KALITA, SR.ADV. MR G J SAIKIA MR. S U AHMED MR. K R BOROOAH
46	I.A.(Civil)/1593/2022 <b>in</b> RFA/6249/2022 <b>WITH</b> RFA/6249/2022 (Filing Number)	UNION OF INDIA <b>Versus</b> M/S MIDAS GRANITES	MR. C K S BARUAH	MR. L R MAZUMDER
		UNION OF INDIA <b>Versus</b> M/S MIDAS GRANITES B	MR. C K S BARUAH	
47	I.A.(Civil)/2315/2022 B/O <b>in</b> RSA/161/2009 <b>WITH</b> RSA/161/2009	ON THE DEATH OF YAKUB ALI <b>Versus</b> MUSST. BULBULI BEGUM and ANR.	MR M J QUADIR MR. K MIRA	
		MD. YAKUB ALI and ANR <b>Versus</b> MUSST. BULBULI BEGUM and ANR	MR.A M MAZUMDAR MRM RAHMAN MD.GIASH UDDIN	
	<b>WITH</b> I.A.(Civil)/2317/2022 <b>in</b> RSA/161/2009	ON THE DEATH OF YAKUB ALI <b>Versus</b> MUSST. BULBULI BEGUM and ANR.	MR M J QUADIR MR. K MIRA	
48	I.A.(Civil)/2376/2022 IN MAC.APP. 218/2017(D/O) <b>in</b> Review.Pet./8533/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD. AND 8 ORS.	MR. R GOSWAMI MS. M SAIKIA	

**WITH**  
Review.Pet./8533/2022  
(Filing Number)

ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. MR. R GOSWAMI

**Versus**  
UNITED INDIA INSURANCE COMPANY LTD. AND 8 ORS. B

**HEARING**

49 RSA/191/2010 WITH LCR, B/O ON THE DEATH OF LALL RAHMAN @ MD SAJIDUR RAHMAN HIS LEGAL HEIRS MRS MOINA BEGUM AND ORS MR.T J MAHANTA MR.P P DUTTA MR.N DEKA MR.M CHETIA MR.D DEKA

**Versus**  
LIFE INSURANCE CORPORATION OF INDIA and ORS

**STAY MATTERS**

50 CRP(IO)/277/2017 JOHIR UDDIN SK. and 52 ORS. MS. R CHOUDHURY MR. N C DAS  
**Versus** MS.A BEGUM MS. K M DEVI  
ABDUL HAMID MOLLAH and 34 ORS. MRSN BEGUM MR. M BORAH  
51 CRP/8/2019 SUBRATA DAS MR. P SUNDI MS. B CHOUDHURY  
**Versus** CHAMPA SAHA AND ANR. MS. B CHOUDHURY MR. S SAHU MS. J DAS  
52 CRP(IO)/366/2019 KANANBALA ROY AND 8 ORS. MR G P BHOWMIK MR. K K DEY  
**Versus** MRS. M HORE MR. K K DEY  
LEGAL HEIRS OF LT. ABDUL MANNAN MR D KALITA MR V K BAROOAH (R1.9, R2.3, R3, R4, R5.3, R6.4, R7.2, R7.3, R8.2, R8.3) FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
6)	MR. P SARMA	17-08-2022	To	30-09-2022
7)	MR. J A AHMED	18-08-2022	To	24-09-2022
8)	MR. A DUTTA	18-08-2022	To	24-08-2022
9)	MR S DASGUPTA	22-08-2022	To	30-09-2022
10)	MR J SHARMA	18-08-2022	To	30-08-2022
11)	MS. A DEVI	20-08-2022	To	09-09-2022
12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
13)	MS. B M CHETRI	22-08-2022	To	01-09-2022
14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
16)	MR. J AHMED	30-08-2022	To	02-09-2022
17)	MS. D GHOSH	23-08-2022	To	02-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

### [ For Wednesday,24th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 17

[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.43-70) AND (CRL.PET.  
MATTERS, ITEM NOS. 31-60) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2054/2022	MD. ZIAUR RAHMAN @ MD. JIYAU RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
2	Bail Appln./2070/2022	MAMON BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	PP, ASSAM
<b>MOTION</b>				
3	Crl.Rev.P./323/2022 FIXED	MD. MUKSEDUL RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
4	Crl.Rev.P./407/2022 FIXED	DIPAK SAHA <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
5	Crl.Rev.P./418/2022 B/O	SANJAY JAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H BARUAH MR P P PHUKAN	PP, ASSAM
6	Crl.Rev.P./419/2022 B/O	MD. ABDUL MOZID <b>Versus</b> THE STATE OF ASSAM	MR G BORDOLOI V SOLO MS. J BURAGOHAIN	PP, ASSAM
7	AB/2262/2022 FIXED	RAHUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
8	AB/2266/2022 FIXED	SAYED ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
9	AB/2268/2022 FIXED	SAYED ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM

10	AB/2301/2022 FIXED.	DIGANTA BORAH <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. N PATHAK MS. A TALUKDAR	PP, ASSAM
11	AB/2306/2022 FIXED.	SUBIR KUMAR DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	PP, ASSAM
12	AB/2378/2022	SARAT BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
13	AB/2387/2022	SMT. RUBI SAHA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
<b><u>ADMISSION</u></b>				
14	Crl.Pet./918/2017 B/O	BARNABAS MILTON QUEAH <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MR.Z KAMAR MR.S BORA MR. D DOLEY MR.R SARMA MR.S M T CHISTIE	PP, ASSAM
15	Crl.Rev.P./342/2018 WITH LCR (THREE FILES)	BASISTHA BHUYAN <b>Versus</b> KAMINI LAHKAR AND 2 ORS	MR P BHARADWAJ	MR. O P BHATI (R1, R2) MR T C DAS (R1, R2) MR. P SARMA (R1, R2) PP, ASSAM
16	Crl.Pet./74/2021 WITH LCR 1 FILE, B/O	RANA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
17	Crl.Pet./777/2021 B/O	JAHANGIR ALAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M U MAHMUD MR. M ALI MR. R ISLAM	MR. M I HUSSAIN (R-2,3) MR. S M RAHMAN (R-2,3) PP, ASSAM
18	Crl.Pet./153/2022 B/O	SUJIT DUTTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K BORAH MRS. P KASHYAP	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS PP, ASSAM
19	Crl.Pet./398/2022 WITH LCR 2 FILES, FIXED	SOHID ALI <b>Versus</b> MUNIJA KHATUN	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN	MR. M H TALUKDAR
20	Crl.Pet./597/2022 WITH LCR 2 FILES, B/O	THE STATE OF ASSAM AND ANR <b>Versus</b> LALHRUAIZELA		MS. S B CHOUDHURY MR. S K DAS
<b><u>BAIL HEARING</u></b>				
21	AB/4386/2021 FIXED	KOMLARUN BEGUM LASKAR @ KOMLARUN NESSA LASKAR AND 12 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR H R CHOUDHURY	PP, ASSAM
22	AB/366/2022 FIXED	INDRESWAR KOTOKY AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
23	AB/1105/2022 FIXED	DEWAN RAHIZ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
24	AB/1108/2022 FIXED	ABU NASER ZELANI <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
25	AB/1161/2022 FIXED	RAJIB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
26	AB/1226/2022 FIXED	SAMINUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR	



27	AB/1328/2022 FIXED	KAMAL BORAH <b>Versus</b> THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI MR. J P LAHON	PP, ASSAM
28	AB/1500/2022 FIXED	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
29	AB/1506/2022 FIXED	UJJAL BHUYAN <b>Versus</b> THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
30	AB/1626/2022 FIXED	HEMANTA SINGHA <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR S T ADNAN MR. A WADUD	PP, ASSAM
31	AB/1697/2022 FIXED	DIPEN DAS <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS	PP, ASSAM
32	AB/1712/2022 FIXED	PANKAJ BORO AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S DEKA MS. J BORO MR J DAS MR. P M DEKA	PP, ASSAM
33	AB/1777/2022 FIXED	MALEKUDDIN SHEIKH @ MALEKUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
34	AB/1875/2022 FIXED	SARIF UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S BANIK	PP, ASSAM
35	AB/2016/2022 FIXED	GUNENDRA KALITA @ GUNEN KALITA <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA	PP, ASSAM
36	AB/2039/2022 FIXED	HUSSAIN MD MUSTSFA KALAM <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MRS. M DAS MR. K KASHYAP	PP, ASSAM
37	AB/2093/2022 FIXED	IFTAKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
38	AB/2127/2022 FIXED	SHAHJAHAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
39	AB/2158/2022 FIXED.	ROHIT SHARMA <b>Versus</b> THE STATE OF ASSAM	MR N J DAS MR K K BHATTACHARYYA	PP, ASSAM
40	AB/2184/2022 FIXED.	SHAH ALAUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
41	AB/2188/2022 FIXED	KISHOR KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR U S BORGHAIN MR. S BARMAN MR. A DIHINGIA	PP, ASSAM
42	AB/2196/2022 FIXED	GOPAL BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. A BISWAS MS S AHOM	PP, ASSAM
43	AB/2215/2022 FIXED	PRIYABRATA DAS <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
44	AB/2221/2022 FIXED.	SEIKH SAKIB AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR T KALITA S YESMIN	PP, ASSAM

**ORDERS**

45	CrI.Rev.P./450/2019 WITH LCR 1 FILE, FIXED	AGRI DEVELOPMENT CENTRE <b>Versus</b> THE STATE OF ASSAM	MR G Z AHMED MD A A HUSSAIN MR. A CHETIA MS. S. TODI MR H K SARMA	PP, ASSAM
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46	Crl.Pet./234/2021 WITH LCR 1 FILE, B/O	HEMANTA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA MR M BORAH	PP, ASSAM
47	I.A.(Crl.)/301/2022 B/O in Crl.Rev.P./4347/2022 <b>WITH</b> Crl.Rev.P./4347/2022 (Filing Number)  <b>WITH</b> I.A.(Crl.)/278/2022  <b>WITH</b> I.A.(Crl.)/4348/2022 (Filing Number)	NILKAMAL SARMA <b>Versus</b> THE STATE OF ASSAM  NILKAMAL SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR (B)  NILKAMAL SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.  NILKAMAL SARMA <b>Versus</b> THE STATE OF ASSAM	MR. A K DAS   MR. A K DAS  MR. A K DAS MR. M J GOGOI  MR. A K DAS	PP, ASSAM      PP, ASSAM
48	Crl.Rev.P./364/2022 WITH LCR 1 FILE	ARIJIT ASLAM @ ARJOO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN	PP, ASSAM
49	Crl.Pet./451/2022 WITH LCR 1 FILE, B/O	RAKESH SAHA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
50	Crl.Pet./521/2022 B/O	PARISHMITA SONOWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K THAKUR MS I PATAR MR D MEDHI B ALI SK	PP, ASSAM
51	Crl.Pet./576/2022 WITH LCR 2 FILES, B/O	PANKAJ KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S NEOGI MR. T DEURI MS T WAPANGLA MR D KALITA	PP, ASSAM
<b>HEARING</b>				
52	Crl.A./97/2010 WITH OFFICE NOTE, LCR 4 FILES, FIXED  <b>WITH</b> Crl.M.C./571/2010 in Crl.A./97/2010	SANKAR DEBNATH, <b>Versus</b> THE STATE OF ASSAM and ANR,  SRI SANKAR DEBNATH <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A KHALEQUE MR. P N GOSWAMI, AMICUS CURIAE MR. A H M R CHOUDHURY (AMICUS CURIAE) MR.Z KHALID  MR.A KHALEQUE MR.Z KHALID	PP, ASSAM   PP, ASSAM
53	Crl.Rev.P./426/2017 B/O	DEBESH GOSWAMI <b>Versus</b> THE STATE OF ASSAM and ANR	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	B DEKA MR. S BATHARI MR. B P CHANGMAI PP, ASSAM
54	Crl.Rev.P./303/2018 WITH LCR 2 FILES, FIXED	BAPUKAN ALI <b>Versus</b> ASMA SHEIKH	MR. R ALI MS. F Y HUSSAIN	MR. A Y CHOUDHURY MR M AHMED MR. N H LASKAR MR. T A CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
6)	MR. P SARMA	17-08-2022	To	30-09-2022
7)	MR. J A AHMED	18-08-2022	To	24-09-2022
8)	MR. A DUTTA	18-08-2022	To	24-08-2022

9)	MR S DASGUPTA	22-08-2022	To	30-09-2022
10)	MR J SHARMA	18-08-2022	To	30-08-2022
11)	MS. A DEVI	20-08-2022	To	09-09-2022
12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
13)	MS. B M CHETRI	22-08-2022	To	01-09-2022
14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
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17)	MS. D GHOSH	23-08-2022	To	02-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,24th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST(RELATING TO CIVIL BENCH-I) DATED 22-08-2022 TO 26-08-2022,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	MACApp./806/2018	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI ESHANA SANGMA AND 8 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
2	MACApp./851/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI JAYANTA CHOWDHURY AND 5 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR H R A CHOUDHURY MR. A R BHUYAN MS. R CHOUDHURY MR. A AHMED MRS. S ISLAM
	<b>WITH</b> I.A.(Civil)/3385/2018 <b>in</b> MACApp./851/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI JAYANTA CHOWDHURY AND 5 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
3	MACApp./888/2018	NATIONAL INSURANCE CO. LTD <b>Versus</b> APIJUDDIN SHIKH AND 3 ORS	MR. B K PURKAYASTHA MR. C PHUKAN L KALITA MS. M BARUAH	MR. A R AGARWALA (R1, R2)
	<b>WITH</b> I.A.(Civil)/3589/2018 <b>in</b> MACApp./888/2018	NATIONAL INSURANCE CO. LTD <b>Versus</b> APIJUDDIN SHIKH AND 3 ORS	MR. B K PURKAYASTHA	
	<b>WITH</b> I.A.(Civil)/3591/2018 <b>in</b> MACApp./888/2018	NATIONAL INSURANCE CO. LTD <b>Versus</b> APIJUDDIN SHIKH AND 3 ORS	MR. B K PURKAYASTHA L KALITA MS. M BARUAH	
4	MACApp./139/2021	SRI JAMAN SINGH BRAHMA <b>Versus</b> M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS	MR. P P BORTHAKUR MAYUR DAS	MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2)
5	MACApp./368/2022	SAIDUL HAQUE <b>Versus</b> THE REGIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. M KHAN MR. K R PATGIRI	MR. R C PAUL MS M BHARATI
	<b>WITH</b> I.A.(Civil)/2041/2022 <b>in</b> MACApp./368/2022	SAIDUL HAQUE <b>Versus</b> THE REGIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. M KHAN MR. K R PATGIRI	MR. R C PAUL MS M BHARATI

6	MACApp./529/2022 FIXED	SHAJAHAN ALI <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR. A RAHMAN	MR. B K JAIN MR.S K JAIN(R- 1&2) MR.B K JAIN(R- 1&2)
7	MACApp./532/2022 FIXED	SMTI MONALISHA KALITA DAS and 2 ORS <b>Versus</b> MD ABUL KALAM AZAD and ANR	MR.M TALUKDAR	MS. N MODI MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA
8	MACApp./539/2022	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. <b>Versus</b> SMT ASHIMA HAZARIKA and 5 ORS	MR.S S SHARMA MR.B J MUKHERJEE	MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN MS M N KONYAK
	<b>WITH</b> I.A.(Civil)/2494/2022 <b>in</b> MACApp./539/2022	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. <b>Versus</b> SMT. ASHIMA HAZARIKA and 4 ORS,	MR.S S SHARMA MS L SHARMA MR.B J MUKHERJEE	MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN MS M N KONYAK
	<b>WITH</b> I.A.(Civil)/2495/2022 <b>in</b> MACApp./539/2022	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. <b>Versus</b> SMT. ASHIMA HAZARIKA and 4 ORS,	MR.S S SHARMA MS L SHARMA MR.B J MUKHERJEE	MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN MS M N KONYAK
<b><u>ORDERS</u></b>				
9	MACApp./305/2010	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> NARAYAN NANDI	MS.M CHOUDHURY MR.D BARUAH MR.D CHAKRABORTY MR.S DUTTA MISSR KAUR	
10	MACApp./198/2011	SANJAY BORKAKOTY <b>Versus</b> PRASHANTA SAIKIA AND ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	
11	MACApp./214/2012	TARINI DEVI <b>Versus</b> THE REGIONAL MANAGER,	MR.S DAS	MR.D K DAS MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI
12	MACApp./2/2013	KUMARI CHINU LODH <b>Versus</b> DEPUTY SECRETARY and 2 ORS,	MR.D K KALITA MR.S BHATTACHARJEE	MS.R RONGMAI MR.R DEV MR.A K DAS MR.A DUTTA MR.R K DEY
13	MACApp./26/2013	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MINA BORO and 5 ORS	MR.R SARMA MR.S SAIKIA MRS. S ROY MR. D MAZUMDAR MS. I DAS	
14	MACApp./167/2013	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> RANI JANI and 2 ORS.	MR.R GOSWAMI MR.I ALAM	MR. S DAS MR.I CHOUDHURY MR.B DEKA
15	MACApp./269/2013	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> KRITANJALI DUTTA and 6 ORS.	MS.M CHOUDHURY MR.A AHMED MR.S DUTTASr.Adv. MR.C SHARMA MS.S THAKURIA	MS. R R SARMAH BARUAH (R-1,2,4) MR.R GOSWAMI MR D MONDAL (R-1,2,4) MS.M SAIKIA MS.P BORSAIKIA
16	MACApp./53/2015	MD MOHARUDDIN HAQUE <b>Versus</b> THE NATIONAL INSURANCE CO LTD and ANR	MR.A R AGARWALA MR.N ALAM R K	MR.S BHUYAN(R-1) MR.R GOSWAMI R-1 MR.N K HALOI(R-2) MR.D CHAKRABARTY(R-2) MS.M SAIKIA(R-1)
17	I.A./1605/2016 <b>in</b> MACApp./270328/2016	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI ELI DEVI and 5 ORS,	MS.S ROY MS.A THAKURIA	MR.D SAIKIA(R-4) MR.A J SARMA(R-1) MR.S K GHOSH(R-1) MR.P D NAIR(R-1) MR G ALAM(R-1) MR.D K MEDHIR-4 MS.R BASUMATARY(R-4) MR.A K BORBORA(R-4)

	<b>WITH</b> MACApp./270328/2016 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI ELI DEVI and 5 ORS		
18	I.A.(Civil)/1786/2017 <b>in</b> MACApp./288960/2017	SMTI PRATIMA DEBNATH and 3 ORS, <b>Versus</b> DINESH CH. JAIN and ANR,	MR.M TALUKDAR MS.D KALITA	MS.R D MOZUMDAR(R-2) MS.C MOZUMDAR(R-2) MR.S P SHARMAR-2
	<b>WITH</b> MACApp./288960/2017 (Filing Number)	SMTI PRATIMA DEBNATH and 3 ORS <b>Versus</b> SRI DINESH CH. JAIN and ANR	MR.M TALUKDAR MS.D KALITA	
19	MACApp./468/2018 B/O	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> DHIREN BASUMATARY and ANR,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR. B KAKATI MR.K BORAH	MR.Z IQBAL(R-1) MRD MONDAL(R-1) MR. R DHAR MR.P SARMA(R-1) MS.B PHOM(R-2)
20	I.A.(Civil)/3231/2018 <b>in</b> MACApp./810/2018	SRI PHAL TANG <b>Versus</b> SMTI MAMAM DAS AND 3 ORS	MR D K BHATTACHARYYA MR. R DE	MR P DEKA MR. U SARMA (R1, R2) MR. C TALUKDAR (R1, R2)
	<b>WITH</b> MACApp./810/2018	SRI PHAL TANG <b>Versus</b> SMTI MAMAM DAS AND 3 ORS	MR D K BHATTACHARYYA MR. R DE	MR. U SARMA (R1, R2) MR. C TALUKDAR (R1, R2)
21	I.A.(Civil)/3347/2018 <b>in</b> MACApp./842/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MD SAMS UDDIN AND 2 ORS	MR. A BHATTACHARYYA	MR. S NATH (R2)
	<b>WITH</b> MACApp./842/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MD SAMS UDDIN AND 2 ORS	MR. A BHATTACHARYYA	MR. S NATH (R2)
	<b>WITH</b> I.A.(Civil)/3348/2018 <b>in</b> MACApp./842/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MD SAMS UDDIN AND 2 ORS	MR. A BHATTACHARYYA	
22	MACApp./654/2019 WITH LCR	LIBERTY GENERAL INSURANCE LTD. <b>Versus</b> SMTI. MENOKA RAMCHIARY AND 4 ORS	MR T KALITA MR. A KAKATI	MR. J KALITA MR D KALITA MR M RAHMAN
23	MACApp./349/2021 B/O	SRI GAKUL CHANDRA DAS <b>Versus</b> ABDUL BAREK AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR. D K RAJAK	MR. A ROSHID (r.1-6) MS. M R DEVI (r.1-6) MR A RASHID MS R DEVI
24	<b>WITH</b> MACApp./706/2018  WITH LCR	ANOWARA KHATUN AND 4 ORS <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN MS F INTAZ	MR. K K BHATTA (R1) G UDDIN (R2) MS JONA TALUKDAR (R1) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2)
25	I.A.(Civil)/1411/2021 B/O <b>in</b> MACApp./236/2021	SMTI. SWAPNA SAIKIA AND ANR. <b>Versus</b> NEW INDIA ASSURANCE CO. LTD.	MR D MONDAL	MR. R K BHATRA
	<b>WITH</b> MACApp./236/2021	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SMTI SWAPNA SAIKIA AND 2 ORS (A)	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. Z IQBAL MR. Z IQBAL
	<b>WITH</b> I.A.(Civil)/1629/2021 <b>in</b> MACApp./236/2021	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SMTI SWAPNA SAIKIA AND 2 ORS (A)	MR. K K BHATRA	MR. Z IQBAL

**WITH**  
CO/22/2022  
in MACApp./236/2021

SWAPNA SAIKIA AND ANR. MR D MONDAL

**Versus**

NEW INDIA ASSURANCE CO. LTD. AND  
ANR.

26 MACApp./17/2022  
(QUANTUM)

RUPALI DAS AND 2 ORS.

**Versus**

MR. A K GUPTA  
MR. R S MISHRA

MR. S DUTTA (R-3)

27 I.A.(Civil)/1963/2022  
WITH LCR  
in MACApp./1/2016

THE BHARATI AXA GENERAL INSURANCE  
COMPANY LIMITED

**Versus**

SMTI CHANDANA DEKA and 2 ORS.

MR. R GOSWAMI

MR. T J MAHANTA  
MS. P BHATTACHARYA

**WITH**  
MACApp./1/2016

THE BHARATI AXA GENERAL INSURANCE  
COMPANY LIMITED

**Versus**

SMTI CHANDANA DEKA and 2 ORS

MR.S BHUYAN  
MR.R GOSWAMI  
MR.I ALAM  
MS.M SAIKIA

MR.T J MAHANTA(R-1)  
MS.P BHATTACHARYA(R-1)  
MR.A BARUAR-1  
MR.S SINGH(R-1)

**WITH**  
I.A./7/2016  
in MACApp./1/2016

THE BHARATI AXA GENERAL INSURANCE  
COMPANY LIMITED

**Versus**

SMTI CHANDANA DEKA and 2 ORS

MR.S BHUYAN  
MR.R GOSWAMI  
MR.I ALAM  
MS.M SAIKIA

28 I.A.(Civil)/2301/2022  
MAC.APP. 235/2021(D/O)  
in MACApp./235/2021

SMT. DIPALI DEVI

**Versus**

MD. HASINUR HUSSAIN AND ANR

MRS M D CHOWDHURY  
MR N BARUAH

**WITH**  
I.A.(Civil)/2300/2022

SMT. DIPALI DEVI

**Versus**

MD. HASINUR HUSSAIN and ANR

MRS M D CHOWDHURY  
MR N BARUAH

**HEARING**

29 MACApp./198/2016  
WITH LCR, FIXED

THE RELIANCE GENERAL INSURANCE CO  
LTD

**Versus**

SMTI MIRA DAS and 2 ORS

MR.R GOSWAMI  
MR.I ALAM  
MS.M SAIKIA

MR.D K KALITA  
MR.K K PARASAR  
MR.H K SUT

**WITH**  
I.A.(Civil)/850/2016  
in MACApp./198/2016

THE RELIANCE GENERAL INSURANCE CO.  
LTD.

**Versus**

SMTI MIRA DAS

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
6)	MR. P SARMA	17-08-2022	To	30-09-2022
7)	MR. J A AHMED	18-08-2022	To	24-09-2022
8)	MR. A DUTTA	18-08-2022	To	24-08-2022
9)	MR S DASGUPTA	22-08-2022	To	30-09-2022
10)	MR J SHARMA	18-08-2022	To	30-08-2022
11)	MS. A DEVI	20-08-2022	To	09-09-2022
12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
13)	MS. B M CHETRI	22-08-2022	To	01-09-2022
14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
16)	MR. J AHMED	30-08-2022	To	02-09-2022
17)	MS. D GHOSH	23-08-2022	To	02-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,24th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	FAO/5/2021	PABITRA BORO <b>Versus</b> BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	MR. D A KAIYUM (R-1,2,3,4,5) MR. N ISLAM (R-1,2,3,4,5) MR. M HUSSAIN (R-1,2,3,4,5)
	<b>WITH</b> I.A.(Civil)/1849/2021 <b>in</b> FAO/5/2021	PABITRA BORO <b>Versus</b> BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	
2	CRP(IO)/132/2021 FIXED	NIRANJAN BAISHYA <b>Versus</b> MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS	MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	MR. M SARMA (r-1,2) MR. G K GUPTA (R-3) MS. P P DAS (r-1,2)
	<b>WITH</b> I.A.(Civil)/2091/2021 <b>in</b> CRP(IO)/132/2021	NIRANJAN BAISHYA <b>Versus</b> MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS.	MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	
3	MFA/17/2022	UNION OF INDIA <b>Versus</b> M/S MAHESH ENTERPRISES	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
	<b>WITH</b> I.A.(Civil)/256/2022 <b>in</b> MFA/17/2022	UNION OF INDIA AND ANR. <b>Versus</b> M/S MAHESH ENTERPRISES	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	
4	CRP/20/2022 WITH LCR	NABIR HUSSAIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N C BAROOAH MR. S M SARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT



5	CRP(IO)/62/2022 FIXED	SASHI BHUSHAN TIWARI <b>Versus</b> DILIP KUMAR NANDY AND ANR.	MR P DEKA MR. N N JHA MR. B BORAH	MR. P C DEY
<b><u>ORDERS</u></b>				
6	MFA/22/2011 WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. DILBOR SIKDAR AND ANR	MR. B C DAS MR. R C PAUL MRS. S ROY	MR. P K TALUKDAR MR P C SARMA MR. K R PATGIRI
7	MFA/100/2012 WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. AMIR ALI @ AMIR and ORS	MR.N C DAS MR.G BAISHYA MR.R GOGOI	
8	MC/1426/2013 in CRP SL. NO.....	KRISHNA DEY <b>Versus</b> GOPAL DAS	MR.Z MUKIT MR.A SATTAR	
9	FAO/24/2015 WITH LCR	SRI DIPANKAR @ LATU KHARGHARIA <b>Versus</b> SRI L. IMTHY JAMIR and ANR	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA
	<b>WITH</b> I.A./2069/2015 <b>in</b> FAO/24/2015	SRI DIPANKAR @ LATU KHARGHARIA <b>Versus</b> SRI L. IMTHY JAMIR and ANR	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	
10	FAO/18/2019	SRI AMIYA SEN GUPTA AND 4 ORS <b>Versus</b> INTEGRAL BUILDING AND CONSULTANCY, SILCHAR, REP. BY ITS PARTNERS SRI PRADEP CHANDRA PAUL AND ANR	MR. S D PURKAYASTHA MR S CHOUDHURY	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR
11	MFA/151/2019	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MUSTT. MARJINA KHATUN and 6 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA	MR. R S CHAUHAN
	<b>WITH</b> I.A.(Civil)/2047/2019 <b>in</b> MFA/151/2019	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MUSTT. MARJINA KHATUN and 6 ORS	MR. S DUTTA MS. N MODI MR. C SHARMA	MR R S CHAUHAN
12	MFA/236/2019 WITH LCR	M/S P. P. ENTERPRISES <b>Versus</b> THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	
13	I.A.(Civil)/4120/2019 <b>in</b> MFA/16741/2018	SRI APARNA PAUL <b>Versus</b> N.F. RAILWAY AND 5 ORS	MR. R SARMA MR. P P BARUAH	SC, NF RLY
	<b>WITH</b> MFA/16741/2018 (Filing Number)	SRI APARNA PAUL <b>Versus</b> N.F. RAILWAY AND 5 ORS		
14	MFA/22/2020 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. RINA BORA AND ANR	MR. R GOSWAMI MS. P BORTHAKUR	
15	MFA/26/2020 WITH LCR	SHAMIMUDDIN AHMED <b>Versus</b> MD. MUBARAK ISLAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	MR. N SARKAR MR N KALITA MR P K BASU MR N M DEKA
	<b>WITH</b> I.A.(Civil)/1636/2020 <b>in</b> MFA/26/2020	SHAMIMUDDIN AHMED <b>Versus</b> MD. MUBARAK ISLAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	
16	CRP(IO)/122/2020	PURBOTTAR HINDUSTANI SAMMELLAN AND ANR. <b>Versus</b> SUBHASH SINGH @ SHRI SUBHASH KUMAR SINGH AND ANR.	MS. N RAI PETITIONER IN PERSON ( ) MR. S P ROY )	
17	I.A.(Civil)/2120/2020 WITH LCR <b>in</b> FAO/5/2015	SRI JAI RAJ BIKRAM SINGH <b>Versus</b> JAGJEET SINGH CHETRY	MR G N SAHEWALLA MR P DEKA MD ASLAM MRS. S S BAWARI	

	<b>WITH</b> FAO/5/2015	SRI JAI RAJ BIKRAM SINGH <b>Versus</b> SRI JAGJEET SINGH CHETRY	MR.G N SAHEWALLA MR.P DEKA MRS.S S BAWARI MD.ASLAM	MR. B M CHOUDHURY MR.S SARMA MR. S D PURKAYASTHA MR.T K BHUYAN MR. U CHOUDHURY MR.J DEKA
	<b>WITH</b> I.A.(Civil)/2121/2020 <b>in</b> FAO/5/2015	JAI RAJ BIKRAM SINGH <b>Versus</b> JAGJEET SINGH CHETRY	MR G N SAHEWALLA MR P DEKA MD ASLAM MRS. S S BAWARI	
18	I.A.(Civil)/2176/2020 <b>in</b> CRP/8635/2020	MINATI DAS AND 3 ORS. <b>Versus</b> AKHIL NATH AND ANR.	MR. K K DEKA	MR. K R PATGIRI (R-1,2) MS. U HAZARIKA (R-1,2)
	<b>WITH</b> CRP/8635/2020 (Filing Number)	MINATI DAS AND 3 ORS. <b>Versus</b> AKHIL NATH AND ANR. -A	MR. K K DEKA	
19	CRP/37/2021	SUKUR ALI AND 2 ORS. <b>Versus</b> MD. AZGOR ALI AHMED (H)	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	MR. G C BORAH
20	MFA/80/2021	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MADHABI PAUL AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. A R AGARWALA MR A AGARWALA MS. R LAILA MD. K ALI
21	MFA/106/2021 WITH MFA/146/2017(D/O)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MUSTT HASINA BEGUM AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. K BHATTACHARJEE (R1) MS B TALUKDAR (R1) MS. A BARMAN (R1) MR. S KHAN (R1)
	<b>WITH</b> I.A.(Civil)/1235/2021 <b>in</b> MFA/106/2021	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MUSTT HASINA BEGUM AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. K BHATTACHARJEE (R1) MS B TALUKDAR (R1) MS. A BARMAN (R1) MR. S KHAN (R1)
22	CRP(IO)/134/2021	MADHAB CH DAS <b>Versus</b> PALASH BHUYAN AND 11 ORS	MR. D P MANDAL MR. B HAZARIKA	
23	MFA/147/2021 WITH LCR	M/S RAHUL TRADING CO. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
24	MFA/162/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (r-1) MR H P GUWALA (r-1) SC, NF RLY
25	MFA/179/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> NEKIB ALI AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR A ALI MR A ALI MS. M KHATUN MS D DEORI
26	I.A.(Civil)/951/2021 <b>in</b> CRP(IO)/173/2019	SANDEEP ARORA <b>Versus</b> GAGANDEEP SINGH RATTI	MR F KHAN	MR. N ALAM R K MR. S U AHMED MR A K SHARMA MR K JAIN
	<b>WITH</b> CRP(IO)/173/2019	GAGANDEEP SINGH RATTI <b>Versus</b> SANDEEP ARORA	MR. S U AHMED MR A K SHARMA MR K JAIN N ALAM	MR. R BORPUJARI MR F KHAN MS D BARUAH
	<b>WITH</b> I.A.(Civil)/1904/2019 <b>in</b> CRP(IO)/173/2019	GAGANDEEP SINGH RATTI <b>Versus</b> SANDEEP ARORA	MR. S U AHMED MR K JAIN N ALAM	
27	CRP(IO)/8/2022	NURUL ISLAM KHAN AND 15 ORS <b>Versus</b> RAJAB ALI KHAN AND ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A SATTAR (R-1 to 6 and R-7.2 to 7.7) S CHOUDHURY (R-1 to 6 and R-7.2 to 7.7)

28	Tr.P.(C)./58/2022	SANJUKTA DUTTA <b>Versus</b> MRIDUPABAN GOGOI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MS. S BORA MS. N CHAKRABORTY
29	CRP(IO)/105/2022 FIXED	TRIDEEP NARAYAN DEB <b>Versus</b> M/S PRAGJYOTISH HOUSING PRIVATE LTD AND 4 ORS	L K BORAH MR H DAS MR BHARGAV DAS	MR. N N JHA MR A CHOWDHURY THE STATE OF ASSAM AND ANR (B) MS M SAHOO H SAHARIA THE STATE OF ASSAM AND ANR (B)
30	CRP(IO)/119/2022	JAYKRISHNA SUTRADHAR <b>Versus</b> 3. SMT KABITA DAS SUTRADHAR	MR. D K DAS MS P K DARJEE	MR. D TALUKDAR (r-3) MR B SINHA (r-3)
31	CRP(IO)/136/2022	SHANKAR LAL BHAJANKA <b>Versus</b> AMIT KUMAR BHAJANKA AND 4 ORS.	MR G KHANDELIA MR. K DEKA MR R PAUL	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA
32	I.A.(Civil)/661/2022 FIXED in FAO/7/2022	PRASENJIT KAKATI AND ANR. <b>Versus</b> M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS. F	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	
	<b>WITH</b> FAO/7/2022	PRASENJIT KAKATI AND ANR. <b>Versus</b> M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	MR G RAHUL (r-1,2) MR. D M NATH (r-1,2)
	<b>WITH</b> I.A.(Civil)/488/2022 in FAO/7/2022	PRASENJIT KAKATI AND ANR. <b>Versus</b> M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	
33	I.A.(Civil)/2263/2022 IN CRP 346/2011(D/O), B/O in CRP/346/2011	MD. TAZIR UDDIN AND 3 ORS <b>Versus</b> MD. TAJ UDDIN AND 22 ORS.	MR M J QUADIR	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2264/2022	MD. TAZIR UDDIN AND 3 ORS <b>Versus</b> MD. TAJ UDDIN AND 22 ORS.	MR M J QUADIR	GA, ASSAM
34	I.A.(Civil)/2291/2022 CRP(I/O) 100/2019(D/O) in CRP/100/2019	ABDUL MANNAF LASKAR AND 2 ORS. <b>Versus</b> KUTUB UDDIN LASKAR AND 10 ORS.	MR. U N CHATTRY MR. O LASKAR	MR. R CHOUDHURY
	<b>WITH</b> I.A.(Civil)/2292/2022	ABDUL MANNAF LASKAR AND 2 ORS. <b>Versus</b> KUTUB UDDIN LASKAR AND 10 ORS.	MR. U N CHATTRY MR. O LASKAR	MS. R CHOUDHURY
	<b>WITH</b> I.A.(Civil)/2293/2022	ABDUL MANNAF LASKAR AND 2 ORS. <b>Versus</b> KUTUB UDDIN LASKAR AND 10 ORS.	MR. U N CHATTRY MR. O LASKAR	MS. R CHOUDHURY
35	I.A.(Civil)/2465/2022 WITH LCR in MFA/21/2020	EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS <b>Versus</b> M/S AXIS MOTORS AND 3 ORS	MR. K K NANDI	
	<b>WITH</b> MFA/21/2020	EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS <b>Versus</b> M/S AXIS MOTORS AND 12 ORS	MR. K K NANDI MS S DEY MR. A J GHOSH	
<b>HEARING</b>				
36	MFA/63/2015 WITH LCR, FIXED	THE UNION OF INDIA and ANR <b>Versus</b> M/S BAJAJ HINDUSTHAN LTD	MS.M CHATTERJEE MS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
<b>STAY MATTERS</b>				
37	Tr.P.(C)./38/2019	ANJU DAS <b>Versus</b> TAPASH DUTTA	MR S DEY MR. T ROY MS. B SARKAR	MR. P J SAIKIA MR. R S MISHRA

38	CRP(IO)/397/2019 WITH LCR	BIKRAMJIT RAJKUMAR AND ANR. <b>Versus</b> SOURENDRAJIT RAJKUMAR AND 2 ORS.	MR. N DHAR	
39	CRP/26/2020 WITH LCR	BRAHMAPUTRA TELE PRODUCTION PVT. LTD. AND ANR. <b>Versus</b> DWIPAYAN DAS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
40	CRP/57/2020	SAFIUR RAHMAN LASKAR AND 17 ORS. <b>Versus</b> HEFAJUL HUSSAIN LASKAR AND 2 ORS.	MS F AHMED MR. S K GHOSH	MR. S SAHU (R-1) MS. N DEY (R-1)
41	Tr.P.(C)./23/2022 FIXED	PURABI NATH <b>Versus</b> GHANASHYAM NATH	MR. A MANNAF MD A K AHMED MD A S ALI	MR. P J SAIKIA MS M NIROLA
42	CRP(IO)/25/2022	BHASKAR DEB AND ANR <b>Versus</b> GANGESH DAS AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	MS. T SOM (R- 2.1,2.2,2.3,2.4) MR H DAS (R- 2.1,2.2,2.3,2.4) MS. L ISLAM (R- 2.1,2.2,2.3,2.4)
43	CRP(IO)/31/2022	SUBODH RANJAN DEB <b>Versus</b> ON THE DEATH OF SUDHIR BEHARI DEB, HIS LEGAL HEIRS SMTI. MANJU DEB AND 4 ORS.	MR S DAS MR K DEKA	MS. P BHATTACHARYA (r- 2) MS. P BHATTACHARYA (r- 2) MR. A BORUA MR B S DEKA (r-2)
44	Tr.P.(C)./32/2022	JAHNABI CHUTIA CHAKRABORTY <b>Versus</b> SUBHAM CHAKRABORTY	MS. S CHUTIA MR. P KAKATI	MRS. I THAKURIA MS B PAUL
45	CRP(IO)/35/2022	KRITIKA SOOD <b>Versus</b> MD. MEHER KHAN AND ANR.	MR H GUPTA MS. R M SARMAH	MR. N K MURRY MS P TOKBIPI MS P LINGGI
46	Tr.P.(C)./39/2022	MINAKSHI CHAKRABORTY <b>Versus</b> SUMAN CHAKRABORTY	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	
47	CRP(IO)/76/2022	SURAT ALI <b>Versus</b> MD. SAHJAHAN ALI	MR M H AHMED MR GIAS MR M Z SHAH	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
48	CRP(IO)/137/2022	ABDUR REZZAQUE <b>Versus</b> ALI HUSSAIN AND ANR	MR. S AHMED MR. A MOBARAQUE MS J HAZARIKA	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ
49	CRP(IO)/165/2022 FIXED	AKLAS UDDIN <b>Versus</b> MUKTAR AHMED AND 6 ORS	MR. B C DAS MR. S H RAHMAN	
50	CRP(IO)/166/2022 FIXED	SHIKHA KARMAKAR AND 3 ORS. <b>Versus</b> RAHIZ UDDIN	MR G BHARADWAJ MR. S SUTRADHAR	
51	CRP(IO)/167/2022 FIXED	SATHIKARAPA RAIJE GOIRAH <b>Versus</b> LACHIT DAS AND 2 ORS	L K BORAH MR H DAS MR BHARGAV DAS	

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
6)	MR. P SARMA	17-08-2022	To	30-09-2022

7)	MR. J A AHMED	18-08-2022	To	24-09-2022
8)	MR. A DUTTA	18-08-2022	To	24-08-2022
9)	MR S DASGUPTA	22-08-2022	To	30-09-2022
10)	MR J SHARMA	18-08-2022	To	30-08-2022
11)	MS. A DEVI	20-08-2022	To	09-09-2022
12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
13)	MS. B M CHETRI	22-08-2022	To	01-09-2022
14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
16)	MR. J AHMED	30-08-2022	To	02-09-2022
17)	MS. D GHOSH	23-08-2022	To	02-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

### [ For Wednesday,24th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 24

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	MACApp./617/2018	MD MAKIBUR RAHMAN <b>Versus</b> M/S ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR D MONDAL MR. P SARMA	
2	MACApp./378/2022	UNITED INDIA INSURANCE CO.LTD. <b>Versus</b> KAMALESH GANGULY and 2 ORS	MR.R GOSWAMI MR.I ALAM MS M SAIKIA	MR.S C BISWAS(R-2) MS.B CHOUDHURY(R-1) MR. S SAHU MS.L HAZARIKA(R-2) MS.J DAS(R-1) MR.P BISWAS(R-2) MR.R DEY(R-2)
	<b>WITH</b> I.A.(Civil)/2067/2022 <b>in</b> MACApp./378/2022	UNITED INDIA INSURANCE CO.LTD. <b>Versus</b> KAMALESH GANGULY and 2 ORS	MR.R GOSWAMI MR.I ALAM MS M SAIKIA	MR.S C BISWAS(R-2) MS.B CHOUDHURY(R-1) MR. S SAHU MS.L HAZARIKA(R-2) MS.J DAS(R-1) MR.R DEY(R-2) MR.P BISWAS(R-2)
3	MACApp./406/2022	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> MUSSTT. RAHENA BEGUM and 7 ORS,	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN MR. A AHMED	MS D KALITA MS.M TALUKDAR(R-1 to 6) MS.D KALITA(R-1 to 6)
	<b>WITH</b> I.A.(Civil)/2098/2022 <b>in</b> MACApp./406/2022	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> MUSSTT. RAHENA BEGUM and 7 ORS,	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN MR. A AHMED	MS D KALITA MS.M TALUKDAR(R-1 to 6) MS.D KALITA(R-1 to 6)
4	MACApp./408/2022	SMTI. RANJANA KALITA AND ANR <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 3 ORS	MR. S K JAIN MS. P C BARNALI NAIR MS. S TALUKDAR MR. B K CHOUDHURY	MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP
5	MACApp./420/2022	SRI SANWARMAL SWAMI <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD AND 4 ORS	MR. S R GOGOI MR H BARUAH	
	<b>WITH</b> I.A.(Civil)/2115/2022 <b>in</b> MACApp./420/2022	SRI SANWARMAL SWAMI <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD AND 4 ORS	MR. S R GOGOI MR H BARUAH	

6	MACApp./513/2022	FARIDA BEGUM <b>Versus</b> MD. ABDUL RAZZAK AND 2 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	MRS B ACHARYA
7	MACApp./534/2022 FIXED	MD NOBI HUSSAIN <b>Versus</b> THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD and ANR		MR. R C PAUL
8	MACApp./537/2022 FIXED	MD. NABAB ALI @ NABAB ALI MONDAL, <b>Versus</b> THE REGIONAL MANAGER and ANR,	MR. A R AGARWALA	MD. A AHMED MR. R C PAUL (R1) MS L DAS (R1)
9	MACApp./541/2022	SRI SADAN KHARAI AND 5 ORS <b>Versus</b> MR. BEDANIDHI NEWAR AND ANR	MR. M TALUKDAR MR. A SHAKIL	
<b>ORDERS</b>				
10	MACApp./95/2018	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI TARANI RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S C PANDIT (R1)
	<b>WITH</b> I.A.(Civil)/518/2018 <b>in</b> MACApp./95/2018	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI TARANI RAJBONGSHI AND ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
11	MACApp./1005/2018 (QUANTUM), WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MENAKA DEVI AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. M TALUKDAR (R-1,2) MR. B P SINHA (R1) MR. A SHAKIL (R-1,2)
12	MACApp./132/2019 WITH LCR	SMT BARONI FIAGO <b>Versus</b> SRI AJIT KUMAR SAIKIA AND 2 ORS	MR B PUSHILAL	MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MS M N KONYAK
	<b>WITH</b>			
13	MACApp./154/2019	SMT BARONI FIAGO <b>Versus</b> SRI AJIT KUMAR SAIKIA AND 2 ORS	MR B PUSHILAL	MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MS M N KONYAK
14	MACApp./304/2019 WITH LCR	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MRS. BINDU RANI PRADHAN and 3 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MS. R KALITA MS. S DAS
15	MACApp./598/2019 WITH LCR	CHITRA PRASAD CHAMLAGAIN <b>Versus</b> KRISHNA BHANDARI AND ANR	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS THUYEKHRULU	MR T KALITA MR. D NATH MR D KALITA MR. A KAKATI
16	MACApp./223/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> BHANITA RABHA AND 3 ORS.	MR. R C PAUL MS M BHARATI	MR H DAS MR. P K GOGOI (r-4)
17	I.A.(Civil)/988/2020 <b>in</b> MACApp./284549/2016	MD. GONI MIYA AND ANR. <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ	MS M CHOUDHURY
	<b>WITH</b> MACApp./284549/2016 (Filing Number)	MD GONI MIYA and ANR <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR. M A SHEIKH MR.M RAHMAN	
18	MACApp./51/2021 WITH LCR	GOPAL CH. DUTTA <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR. S K GOSWAMI MR. D K KOTHARI (R-2) MR. B DEKA (R-2) MR. R SHARMA
19	MACApp./118/2021 WITH LCR	ELIZA PARBIN AND 5 ORS. <b>Versus</b> ORIENTAL INSURANCE CO. LTD. AND 4 ORS.	MR. A R AGARWALA MR A AGARWALA	MR. S K GOSWAMI MR. R SARMA (R2, R3) MS. S D SAIKIA (R2, R3) MR. R SHARMA

20	MACApp./122/2021	INDU PEGU <b>Versus</b> BAJAJ ALLAINZ GEN. INSURANCE COM. LTD.	MR. B BARUAH MR S HUSSAIN	
21	MACApp./135/2021	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD MAZIDUL ISLAM AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR M RANA A SARKAR
22	MACApp./147/2021 WITH LCR	SRI SHAHIDUL ISLAM <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. A M KHAN
23	MACApp./253/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI PARBATI KAIRI AND 2 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA (R-1) MR. N UDDIN MR. M ISLAM
24	I.A.(Civil)/132/2022 WITH LCR in MACApp./476/2017  <b>WITH</b> MACApp./476/2017	SRI TAPAN KARMAKAR <b>Versus</b> M/S UNITED INDIA INSURANCE CO. LTD AND ANR  M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI TAPAN KARMAKAR and ANR	MR R PATAR MR. D KAKOTI  MS. M CHOUDHURY MR.A AHMED MS C BORAH	MS. M CHOUDHURY MR.T J MAHANTA(Sr.Adv.)(R-2) MS.P BHATTACHARYA(R-2) MR.A BHATTACHARYYA R-2 MR.A BARUA(R-2) MR R PATAR (R-1) MR. D KAKOTI (R-1) MS.S KAUSHIK(R-1) MR. A ACHARYA
25	I.A.(Civil)/1724/2022 IN MAC.APP. 92/2015(D/O) in MACApp./92/2015	MD ABUL KALAM AZAD <b>Versus</b> THE REGIOANL MANAGER, ORIENTAL INSURANCE CO. LTD.		
<b>HEARING</b>				
26	MACApp./84/2013 CAVT. NO. 1456/2012 WITH LCR	NEW INDIA ASSURANCE CO LTD <b>Versus</b> KARUNA BARMAN and 2 ORS	MS.M CHOUDHURY MR.S DUTTA MS.A GOGOI	MR.C CHOWDHURY MR.A GAYAN FOR CAVEATOR
27	MACApp./44/2015 WITH LCR	NATIONAL INSURANCE CO LTD <b>Versus</b> ANOWAR HUSSAIN and 2 ORS	MR.A DUTTA MRS.P M DUTTA	MR.I A TALUKDAR(R-1) MR.S DAS MS.P BARMAN(R-1) MR.R CHETRI
28	MACApp./51/2015 WITH LCR	SRI BHARGAV CHALIHA <b>Versus</b> MUSSTT RAHIMA BEGUM and 2 ORS	MR.R SHARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.S S SHARMA(R-2) MS.L SHARMAR-2 MRM R ADHIKARI(R-1) MR.B J MUKHERJEE(R-2) MR.P N SHARMA (R-1) MR.A SHARAN(R-2) MS.N DAIMARI(R-1)
29	MACApp./65/2015 WITH LCR  <b>WITH</b> MC/1037/2015 in MACApp./65/2015	SMTI MALOBIKA GOSWAMI BORPUJARI <b>Versus</b> SMTI RENU BORAH and 3 ORS  SMTI MALOBIKA GOSWAMI BORPUJARI <b>Versus</b> SMTI RENU BORAH and 3 ORS	MR.D BARUAH MR.P HANDIQUE  MR.D BARUAH MR.P HANDIQUE	MS A SAIKIA MR T KALITA MR. A KAKATI MS M DEY MR S KHAN
30	MACApp./46/2017 WITH LCR	SRI SANKAR KONWAR <b>Versus</b> SRI RUPANKAR CHOUDHURY and ANR	MR.M TALUKDAR MS.D KALITA	MS.S ROYR-2
31	MACApp./89/2017 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI SASHI MURA and 3 ORS	MR. A J SAIKIA MR.A AHMED MR G S BORO	MR.P CHOUDHURY(R-1) MS.S KHANIKAR R-1 MS.P BARUAH(R-1)
32	MACApp./508/2017 WITH LCR	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT SUSHILA RABHA and 12 ORS	MR.P HAZARIKA MR A BARMAN MR.D SAIKIA MR.P K MUNIR	MR. A R AGARWALA (R- 1 to 7)



33	MACApp./567/2017 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI KRIPAL SINGH and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR. P K MAZUMDAR (R2) MR. D HAZARIKA (R3) MR A ALI (R1) MS K LAHKAR (R1) MR. T BARUAH (R3) MS. A MAHANTA (R1) MR J P KACHARI (R3) MS. M KHATUN
34	MACApp./579/2017 WITH LCR	TAHIRON BEWA <b>Versus</b> THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR. B C DEKA MS. U HAZARIKA MR. H DAS	MR. A DUTTA (R1) MRS. P M DUTTA (R1)
35	MACApp./11/2019 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SHRI RAJIB SAHA @ TAPASH SAHA AND 6 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MS S MOCHAHARI MR SISHIR DUTTA MR. B K PURKAYASTHA (R7) MS. M CHOUDHURY MR. S DUTTA MS. M BORUAH (R7) L KALITA (R7)
	<b>WITH</b> I.A.(Civil)/64/2019 <b>in</b> MACApp./11/2019	THE NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SHRI RAJIB SAHA @ TAPASH SAHA AND 6 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	
	<b>WITH</b> I.A.(Civil)/520/2020 <b>in</b> MACApp./11/2019	RAJIV SAHA @ TAPASH SAHA <b>Versus</b> SHRI RAJIB SAHA @ TAPASH SAHA AND 6 ORS	MR. S AHMED	
36	MACApp./468/2019 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI DINESH TALUKDAR @ DINESH CH. TALUKDAR and 2 ORS	MRS. B CHAKRABORTY	MR. R DEKA MR. R ALI MS I DAS MR. H A AHMED
37	MACApp./481/2019 WITH LCR	CHAPALA MEDHI <b>Versus</b> THE UNITED INSURANCE CO. LTD. and 2 ORS	MR. S C PANDIT	MR.A TALUKDAR(R-1) MR.K K BHATTA(R-1)
38	MACApp./140/2020 WITH LCR	SMTI. GOPA SEN AND ANR <b>Versus</b> MD. MINAR ALI AND ANR	MR D MONDAL MR. P SARMA	MR SISHIR DUTTA MR J ALI MD. R ALI MR. A M KHAN MR. S DUTTA MR S DUTTA
39	MACApp./205/2020 WITH LCR 3 FILES	SAMITRA BARO @ BORO <b>Versus</b> UNITED INDIA INSURANCE CO LTD AND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. K K DEY MR V K BAROOAH
40	MACApp./208/2020 WITH LCR	MIJANUR RAHMAN @ MIZANUR HOQUE AND 3 ORS <b>Versus</b> UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	MR. K K BHATRA MR. R K BHATRA MR. N UDDIN MR. M ISLAM MR D BHUYAN MS R GANGAWAT
41	MACApp./266/2020 WITH LCR 2 FILES	SMTI. SUJUMA BRAHMA AND 3 ORS. <b>Versus</b> THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 5 ORS.	MR. A LAL MR A BRAHMA	MR. N M DUTTA
42	<b>WITH</b> MACApp./174/2020	M/S UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SUJUMA BRAHMA AND 6 ORS	MR. K K DEY MR V K BAROOAH	

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LEAVE NOTE OF ADVOCATES FOR 24/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
4)	MR G BAISHYA	13-08-2022	To	31-08-2022
5)	MS. J PAUL	13-08-2022	To	30-08-2022
6)	MR. P SARMA	17-08-2022	To	30-09-2022
7)	MR. J A AHMED	18-08-2022	To	24-09-2022
8)	MR. A DUTTA	18-08-2022	To	24-08-2022
9)	MR S DASGUPTA	22-08-2022	To	30-09-2022
10)	MR J SHARMA	18-08-2022	To	30-08-2022
11)	MS. A DEVI	20-08-2022	To	09-09-2022
12)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
13)	MS. B M CHETRI	22-08-2022	To	01-09-2022
14)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
15)	MR. Y S MANNAN	23-08-2022	To	24-08-2022
16)	MR. J AHMED	30-08-2022	To	02-09-2022
17)	MS. D GHOSH	23-08-2022	To	02-09-2022